

**ORISSA HIGH COURT****FILING REPORT AS ON :21/04/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                       | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>       |
|-----------|--------------------|---|---------------------------------|---------------------------------------|
| 1         | BLAPL/0004421/2023 | GHANASHYAM KHATUA<br>VS<br>STATE OF ODISHA        | SATYABRATA PANDA<br>VS          | MANAMUNDA /4 /2023<br>()<br>//        |
| 2         | BLAPL/0004422/2023 | BIJAY BHAINSA<br>VS<br>STATE OF ODISHA            | BYOMOKESH SAHOO<br>VS           | LAIKERA /41 /2023<br>()<br>//         |
| 3         | BLAPL/0004423/2023 | SUMANTA BHOI<br>VS<br>STATE OF ODISHA             | RITURANJAN CHHOTARAY<br>VS      | JHARBANDH /48 /2023<br>()<br>//       |
| 4         | BLAPL/0004424/2023 | SUBHASHREE JENA<br>VS<br>STATE OF ODISHA          | RAMAKRISHNA NAIK<br>VS          | TANGI /126 /2020<br>()<br>//          |
| 5         | BLAPL/0004425/2023 | BIJU @ BIJAY JENA<br>VS<br>STATE OF ODISHA        | AJAYA KUMAR ROUT<br>VS          | BALASORE SADAR /215 /2020<br>()<br>// |
| 6         | BLAPL/0004426/2023 | SURENDRA MALI<br>VS<br>STATE OF ODISHA            | AMULYA RATNA PANDA<br>VS        | MUNIGUDA /192 /2022<br>()<br>//       |
| 7         | BLAPL/0004427/2023 | SUJATA HAJRA<br>VS<br>STATE OF ODISHA             | ASISH CHANDRA RATH<br>VS        | / /0<br>()<br>//                      |
| 8         | BLAPL/0004428/2023 | MRUTYUNJAY BHUYAN<br>VS<br>STATE OF ODISHA        | AMULYA RATNA PANDA<br>VS        | JALESWAR /56 /2023<br>()<br>//        |
| 9         | BLAPL/0004429/2023 | PRATYUSH RAJ BHATRA<br>VS<br>STATE OF ODISHA      | AMULYA RATNA PANDA<br>VS        | SEMILLIGUDA /37 /2023<br>()<br>//     |
| 10        | BLAPL/0004430/2023 | ANTARYAMI SENAPATI<br>VS<br>STATE OF ODISHA (EOW) | SUDEEP KUMAR SARANGI<br>VS      | EOW,BHUBANESWAR /7 /2023<br>()<br>//  |
| 11        | BLAPL/0004431/2023 | MANABA NAYAK<br>VS<br>STATE OF ODISHA             | AMULYA RATNA PANDA<br>VS        | PHULBANI SADAR /28 /2023<br>()<br>//  |

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|-----------|--------------------|---|---------------------------------|---|
| 12        | BLAPL/0004432/2023 | MEJON DALABEHERA<br>VS<br>STATE OF ODISHA             | S.S.RAY (2)<br>VS               | PUTASINGH /3 /2023<br>()<br>//                        |
| 13        | BLAPL/0004433/2023 | ROSAN PADAL<br>VS<br>STATE OF ODISHA                  | DEEPANKAR PANIGRAHY<br>VS       | SEMILLIGUDA /120 /2022<br>()<br>//                    |
| 14        | BLAPL/0004434/2023 | LAXMIDHAR LENKA<br>VS<br>STATE OF ODISHA              | BIBHU PRASAD DAS<br>VS          | BENTKAR (42 MOUZA) UPD CUTTACK /10 /2023<br>()<br>//  |
| 15        | BLAPL/0004435/2023 | LIPUN @ PRASANTA KUMAR NANDA<br>VS<br>STATE OF ODISHA | BISWARAJ MISHRA<br>VS           | BENTKAR (42 MOUZA) UPD CUTTACK /114 /2023<br>()<br>// |
| 16        | BLAPL/0004436/2023 | ANANDA DEBATA<br>VS<br>STATE OF ODISHA                | AMLAN SHAKTI PAUL<br>VS         | INDUASTRIAL,NISA /61 /2023<br>()<br>//                |
| 17        | BLAPL/0004437/2023 | SIMPA@ JYOTIPRAKASH BEHERA<br>VS<br>STATE OF ODISHA   | ARIJEET MISHRA<br>VS            | KENDRAPARA /238 /2022<br>()<br>//                     |
| 18        | BLAPL/0004438/2023 | RABA GANGA<br>VS<br>STATE OF ODISHA                   | DEEPAK KU SAHOO<br>VS           | MOTU /32 /2022<br>()<br>//                            |
| 19        | BLAPL/0004439/2023 | SURENDRA HIAL<br>VS<br>STATE OF ODISHA                | ABHAS MOHANTY<br>VS             | MALKANGIRI /86 /2023<br>()<br>//                      |
| 20        | BLAPL/0004440/2023 | BABULAL CHHANDA<br>VS<br>STATE OF ODISHA              | DURLLABHA RANJAN MISHRA<br>VS   | SUBALAYA /38 /2023<br>()<br>//                        |
| 21        | BLAPL/0004441/2023 | SIPUN MAHANA @ ASISH<br>VS<br>STATE OF ODISHA         | BIJAYA KUMAR RAGADA<br>VS       | KEONJHAR SADAR /331 /2017<br>()<br>//                 |
| 22        | BLAPL/0004442/2023 | BISIKESAN PADHAN<br>VS<br>STATE OF ODISHA             | BIJAYA KUMAR RAGADA<br>VS       | / /0<br>()<br>//                                      |
| 23        | BLAPL/0004443/2023 | BHABANI SHANKAR GIRI                                  | SURYAKANTA DWIBEDI              | BARIPADA TOWN /218 /2023                              |

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|----|--------------------|-------------------------------------|--------------------------|-----------------------------|
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 24 | BLAPL/0004444/2023 | DILIP NAIK @ SURESH NAIK            | JNYANANANDA PANDA        | JAIPATNA /301 /2022         |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 25 | BLAPL/0004445/2023 | PRAMOD KUMAR MALLIK @ PRAMOD MALLIK | SIDHARTHA DAS            | BARGARH /166 /2023          |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 26 | BLAPL/0004446/2023 | BIBHUTI BHUSAN BEHERA               | SUJIT KUMAR DAS          | LALBAG /79 /2022            |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 27 | BLAPL/0004447/2023 | SANTOSH KUMAR MALIK                 | ARJEET MISHRA            | DERABIS /214 /2022          |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 28 | BLAPL/0004448/2023 | RITA BIRA                           | TUKUNA KUMAR MISHRA      | GUNUPUR /9 /2023            |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 29 | BLAPL/0004449/2023 | CHITTARANJAN MOHANTY                | SUJIT KUMAR DAS          | CUTTACK VIGILANCE /7 /2023  |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 30 | BLAPL/0004450/2023 | RAMANANDA BISWAS                    | PRASANTA KUMAR NANDA     | / /0                        |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 31 | BLAPL/0004451/2023 | CHITTARANJAN MOHANTY                | SUJIT KUMAR DAS          | CUTTACK VIGILANCE /4 /2023  |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 32 | BLAPL/0004452/2023 | BASUDEV @ BASU RATHA                | BHARAT BHUSAN ROUSTRAY   | HANDAPA /149 /2022          |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 33 | BLAPL/0004453/2023 | SITU @ BHRUGAPATI BHUE              | BISWARANJAN DALAI        | PADAMPUR /73 /2023          |
|    |                    | VS                                  | VS                       | ()                          |
|    |                    | STATE OF ODISHA                     |                          | //                          |
| 34 | BLAPL/0004454/2023 | TUNA @ BINAY SWAIN                  | ARJEET MISHRA            | KENDRAPARA SADAR /181 /2022 |
|    |                    | VS                                  | VS                       | ()                          |

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| 35 | BLAPL/0004455/2023 | STATE OF ODISHA<br>AGASTI KANHAR<br>VS                          | SATYABRATA PANDA<br>VS     | //<br>KANTAMAL /47 /2022<br>()        |
| 36 | BLAPL/0004456/2023 | STATE OF ODISHA<br>MOJESH GAMANGO<br>VS                         | AMIT BISWAL<br>VS          | //<br>MOHANA /29 /2023<br>()          |
| 37 | BLAPL/0004457/2023 | STATE OF ODISHA<br>KRUSHNA CHANDRA MAHARANA@BABU MAHARANA<br>VS | PRATYUSHA NAIDU<br>VS      | //<br>NIMAKHANDI /42 /2023<br>()      |
| 38 | BLAPL/0004458/2023 | STATE OF ODISHA<br>DASARATHI GAMANGO<br>VS                      | ASHOK DAS<br>VS            | //<br>/ /0<br>()                      |
| 39 | BLAPL/0004459/2023 | STATE OF ODISHA<br>BALIA@BALABHADRA NAIK<br>VS                  | PRATYUSHA NAIDU<br>VS      | //<br>MAHABIROD /15 /2023<br>()       |
| 40 | BLAPL/0004460/2023 | STATE OF ODISHA<br>BIKI @ BISHAL SUNA<br>VS                     | SK. ZAFARULLA<br>VS        | //<br>BOLANGIR SADAR /280 /2022<br>() |
| 41 | BLAPL/0004461/2023 | STATE OF ODISHA<br>SANTANU NAYAK<br>VS                          | PULLIN MARTHA<br>VS        | //<br>/ /0<br>()                      |
| 42 | BLAPL/0004462/2023 | STATE OF ODISHA<br>SARAT CHANDRA HANTAL<br>VS                   | PRASANTA KUMAR NANDA<br>VS | //<br>MALKANGIRI /144 /2023<br>()     |
| 43 | BLAPL/0004463/2023 | STATE OF ODISHA<br>TAPU @ SADASIBA BEHERA<br>VS                 | PADMANAVA JENA<br>VS       | //<br>KANDARPUR /181 /2022<br>()      |
| 44 | BLAPL/0004464/2023 | STATE OF ODISHA<br>MD. ANWAR<br>VS                              | BIBHU PRASAD MOHANTY<br>VS | //<br>PLANTSITE /62 /2023<br>()       |
| 45 | BLAPL/0004465/2023 | STATE OF ODISHA<br>GOPAL MARANDI<br>VS<br>STATE OF ODISHA       | RASHMI KANTA MAHALIK<br>VS | //<br>UDALA /46 /2023<br>()<br>//     |

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| 46        | BLAPL/0004466/2023 | TRUPTI MOHANTY<br>VS<br>STATE OF ODISHA                      | ANUPAM RATH<br>VS               | JAGATSINGPUR /239 /2023<br>()<br>//   |
| 47        | BLAPL/0004467/2023 | PARSUA @ PARSURAM @ PRASANTA BEHERA<br>VS<br>STATE OF ODISHA | SAROJ RANJAN SUBUDHI<br>VS      | JAGATSINGPUR /539 /2021<br>()<br>//   |
| 48        | BLAPL/0004468/2023 | BABUL YADAV<br>VS<br>STATE OF ODISHA                         | PIYUSH PANDA<br>VS              | BARANGA /45 /2023<br>()<br>//         |
| 49        | BLAPL/0004469/2023 | JAIRAM TIWARI<br>VS<br>STATE OF ODISHA                       | DEBASNAN DAS<br>VS              | EOW,BHUBANESWAR /5 /2023<br>()<br>//  |
| 50        | BLAPL/0004470/2023 | KANHA @ KANHEI MAJHI<br>VS<br>STATE OF ODISHA                | MANAS KUMAR CHAND<br>VS         | BAUNISUNI /54 /2023<br>()<br>//       |
| 51        | BLAPL/0004471/2023 | NITESH YADAV<br>VS<br>STATE OF ODISHA                        | PIYUSH PANDA<br>VS              | BARANGA /44 /2023<br>()<br>//         |
| 52        | BLAPL/0004472/2023 | MANTU MAHAKUD<br>VS<br>STATE OF ODISHA                       | SURAJ MOHANTY<br>VS             | / /0<br>()<br>//                      |
| 53        | BLAPL/0004473/2023 | DAMBARUDHAR DAS<br>VS<br>STATE OF ODISHA                     | AKSHAYA KUMAR SAHOO<br>VS       | NAYAPALLI P.S. /199 /2017<br>()<br>// |
| 54        | BLAPL/0004474/2023 | BISWARANJAN DALAI<br>VS<br>STATE OF ODISHA                   | SURAJ MOHANTY<br>VS             | / /0<br>()<br>//                      |
| 55        | BLAPL/0004475/2023 | CHINTU @ ADITYA @ ADITYA PRASAD DAS<br>VS<br>STATE OF ODISHA | AMIT PRASAD BOSE<br>VS          | BELPARA /48 /2023<br>()<br>//         |
| 56        | BLAPL/0004476/2023 | CHANDANLAL SWALSINGH<br>VS<br>STATE OF ODISHA                | SUCHIT KUMAR NAYAK<br>VS        | / /0<br>()<br>//                      |
| 57        | BLAPL/0004477/2023 | NASIM KHAN   | BIDYALOK MOHAPATRA              | JAGATSINGPUR /835 /2022               |

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|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 58 | BLAPL/0004478/2023 | JAGABANDHU BHATRA                     | BIDYALOK MOHAPATRA       | KOTPAD /11 /2023                |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 59 | BLAPL/0004479/2023 | SATYABRATA NAYAK                      | ASUTOSH TRIPATHY         | KISHORENAGAR (ANUGUL) /58 /2023 |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 60 | BLAPL/0004480/2023 | PRAFULLA KUMAR PANDEY                 | SOUGAT DASH              | BRAHMANITARANG /179 /2022       |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 61 | BLAPL/0004481/2023 | BABUNA BEHERA                         | SURYA NARAYAN MISHRA     | PURI SADAR /158 /2018           |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 62 | BLAPL/0004482/2023 | RANJIT DIGAL                          | AMLAN SHAKTI PAUL        | PHIRINGIA /42 /2023             |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 63 | BLAPL/0004483/2023 | TAKULU @ SUSHANT DIGAL @SUSANTA DIGAL | JYOTIRMAYA SAHOO         | BAGHAMARI /119 /2022            |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 64 | BLAPL/0004484/2023 | SARATA BADARAITA                      | ASHOK DAS                | R.UDAYAGIRI /82 /2019           |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 65 | BLAPL/0004485/2023 | PANCHANAN NAYAK                       | TAPAS KUMAR ACHARYA      | ADVA /52 /2017                  |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 66 | BLAPL/0004486/2023 | RANJAN KUMAR BEHERA @ BABU            | RAMESH CHANDRA MAHARANA  | LALBAG /321 /2020               |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 67 | BLAPL/0004487/2023 | SUSANTA PALA                          | SUCHIT KUMAR NAYAK       | ADVA /106 /2022                 |
|    |                    | VS                                    | VS                       | ()                              |
|    |                    | STATE OF ODISHA                       |                          | //                              |
| 68 | BLAPL/0004488/2023 | BHANU GOUDA                           | SANJIB KUMAR BHANJADEO   | KODALA /751 /2022               |
|    |                    | VS                                    | VS                       | ()                              |

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| 69        | CMAPL/0000324/2023 | STATE OF ODISHA<br>BANABIHARI RATH<br>VS                                   | ADV<br>VS                       | //<br>//<br>0                   |
| 70        | CMAPL/0000325/2023 | STATE OF ODISHA<br>RABI NARAYAN RAM<br>VS                                  | ADV<br>VS                       | //<br>//<br>0                   |
| 71        | CMAPL/0000326/2023 | SAMBHU LAHIRI<br>M/S. INDUSTRIAL INCUBATORS (P) LTD.<br>VS                 | ADV.<br>VS                      | //<br>//<br>0                   |
| 72        | CMAPL/0000327/2023 | ORISSA STATE FINANCIAL CORPN.<br>SUBAS CHANDRA MOHAPATRA<br>VS             | ADV<br>VS                       | //<br>//<br>0                   |
| 73        | CMAPL/0000328/2023 | ASHAMONI MOHANTY<br>HEMSAGAR NAIK<br>VS                                    | ADV.<br>VS                      | //<br>//<br>0                   |
| 74        | CMAPL/0000329/2023 | THE MAHANADI COAL FIELD LTD.<br>SUJUNI NAIK<br>VS                          | GHANASHYAM NAMTOAR<br>VS        | //<br>//<br>0                   |
| 75        | CMP/0000457/2023   | STATE OF ODISHA<br>KARTIKA CHANDRA PANDA<br>VS                             | GOPINATH MISHRA<br>VS           | //<br>//<br>0                   |
| 76        | CMP/0000458/2023   | BHASKAR CHANDRA PANDA<br>HEMANT KUMAR MOHANTY<br>VS                        | BIJAYA KUMAR BEHERA<br>VS       | //<br>//<br>0                   |
| 77        | CMP/0000459/2023   | PADMA CHARAN PATTNAIK<br>SAROJ KUMAR SAHU<br>VS                            | BIBHUTI BHUSAN MISHRA<br>VS     | //<br>//<br>0                   |
| 78        | CMP/0000460/2023   | JAGANNATH PANDA<br>BISHNU CHARAN DASH<br>VS                                | BINAYA KUMAR MOHANTY<br>VS      | //<br>//<br>0                   |
| 79        | CMP/0000461/2023   | BAMAN CHARAN MISHRA @ DUKHISHYAM MISHRA<br>GURPREET SINGH SABIHARWAL<br>VS | AMIT PRASAD BOSE<br>VS          | //<br>//<br>0                   |
|           |                    | SASIKANTA SATAPATHY  |                                 | //                              |

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| 80 | CMP/0000462/2023   | BALPREET SINGH @ SABHARWAL<br>VS<br>SASIKANTA SATAPATHY                                | AMIT PRASAD BOSE<br>VS          | //<br>0<br>//            |
| 81 | CMP/0000463/2023   | PRAVAS GAIN<br>VS<br>BISHNUPADA BAIDYA   | SIDHARTHA MISRA-1<br>VS         | //<br>0<br>//            |
| 82 | CMP/0000464/2023   | PADMALOCHAN DAS<br>VS<br>GOBINDA DAS   | BHABANI SANKAR DAS<br>VS        | //<br>0<br>//            |
| 83 | CONTC/0002695/2023 | BRUNDABAN MAHAKUR<br>VS<br>ASWATHY S., I.A.S.  | PRADIPTA KUMAR PATTANAYAK<br>VS | //<br>0<br>//            |
| 84 | CONTC/0002696/2023 | NRUSINGHA CHARAN BISWAL<br>VS<br>ASWATHY S., I.A.S.                                    | PRADIPTA KUMAR PATTANAYAK<br>VS | //<br>0<br>//            |
| 85 | CONTC/0002697/2023 | SUNAKAR ROUT<br>VS<br>ASWATHY S., I.A.S.   | PRADIPTA KUMAR PATTANAYAK<br>VS | //<br>0<br>//            |
| 86 | CONTC/0002698/2023 | PRAMOD KUMAR RATH<br>VS<br>ASWATHY S., I.A.S.  | PRADIPTA KUMAR PATTANAYAK<br>VS | //<br>0<br>//            |
| 87 | CONTC/0002699/2023 | LALIT MOHAN PANDA<br>VS<br>ASWATHY S., I.A.S.  | PRADIPTA KUMAR PATTANAYAK<br>VS | //<br>0<br>//            |
| 88 | CONTC/0002700/2023 | SUJATA KUMARI MALLICK<br>VS<br>S.ASWASTHY,COMMNR., CUM SECY., S AND ME DEPT.           | ADV<br>VS                       | //<br>0<br>//            |
| 89 | CONTC/0002701/2023 | GOVINDA CHANDRA BADU<br>VS<br>BISWANATH TARAI, D.E.O., KHURDA EDUCATION CIRCLE, KHURDA | ADV.<br>VS                      | //<br>0<br>//            |
| 90 | CONTC/0002702/2023 | PRABHAKAR SAHU<br>VS<br>S. ASWASTHY, COMMNR. CUM SECY., S AND M.E. DEPT., BBSR         | ADV.<br>VS                      | //<br>0<br>//            |
| 91 | CONTC/0002703/2023 | BHAGABAN MAHAPATRA   | ADV                             | //                       |



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|     |                    | VS  | VS                       | 0                        |
| 92  | CONTC/0002704/2023 | JYOTI PRAKASH MISHRA,DIRECTOR OF ELEMENTARY EDU.<br>BRUNDABAN DASH                      | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 93  | CONTC/0002705/2023 | S. ASWATHY, IAS<br>HEMALATA MISHRA  | ADV                      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 94  | CONTC/0002706/2023 | S.ASWATHY, I.A.S.<br>KAMALA LOCHAN DORA   | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 95  | CONTC/0002707/2023 | BINITA SENAPATI, D.E.O., GANJAM<br>RATAN CHAND SENAPATTY                                | ADV                      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 96  | CONTC/0002708/2023 | ARUNA BARIK, D.E.O, NAYAGARH<br>ACHHAB SETHI  | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 97  | CONTC/0002709/2023 | SAMARTHA VERMA, IAS<br>MONU   | ADV.                     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 98  | CONTC/0002710/2023 | RAJESH KUMAR PANI, CHIEF HR MANAGER, I.O.C.L. PIPELINES DIVISION, BBSR<br>DIBAKAR PATRA | ADV                      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 99  | CONTC/0002711/2023 | SANJAY KUMAR SINGH, I.A.S.<br>SURENDRA MOHANTY  | ADV                      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 100 | CONTC/0002712/2023 | ANU GARG, I.A.S.<br>LAXMIPRIYA DIXIT  | RAJKISHORE SWAIN         | //                       |
|     |                    | VS  | VS                       | 0                        |
| 101 | CONTC/0002713/2023 | BALWANTA SINGH, IAS<br>TAPASWINI MOHAKUD  | ADV                      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 102 | CONTC/0002714/2023 | ASWATHY S., SECY., S AND ME., DEPT.<br>KRUPASINDHU GIRI                                 | ADV                      | //                       |
|     |                    | VS  | VS                       | 0                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| 103 | CONTC/0002715/2023 | ASWATHY S., SECY., S AND ME., DEPT.<br>SANSODHAN DAS<br>VS  | ADV<br>VS                | //<br>//<br>()           |
| 104 | CONTC/0002716/2023 | SURESH VASHISTHA, COMMNR., CUM SECY., FISHERY AND ANIMAL RECOURCES DEPT.<br>BIJAY KRUSHNA PRADHAN<br>VS | ADV<br>VS                | //<br>//<br>()           |
| 105 | CONTC/0002717/2023 | ASWATHY S., SECY., S AND ME., DEPT.<br>PRAVAT KUMAR SAHOO<br>VS   | ADV<br>VS                | //<br>//<br>()           |
| 106 | CONTC/0002718/2023 | ASWATHY S, I.A.S.<br>SHIBARAM BEHERA<br>VS  | ADV.<br>VS               | //<br>//<br>()           |
| 107 | CONTC/0002719/2023 | ASWATHY S., IAS<br>GANGADHAR PATRA<br>VS  | ADV.<br>VS               | //<br>//<br>()           |
| 108 | CONTC/0002720/2023 | SADANANDA MAHANTA, B.E.O., JAMADA, MAYURBHANJ<br>SRIJAY KUMAR BARAL<br>VS                               | ADV<br>VS                | //<br>//<br>()           |
| 109 | CONTC/0002721/2023 | RABINDRA KUMAR JENA, EXCUTIVE ENGNR., N.H, DIVISION<br>SRIJAY KUMAR BARAL<br>VS                         | ADV.<br>VS               | //<br>//<br>()           |
| 110 | CONTC/0002722/2023 | RABINDRA KUMAR JENA, EXECUTIVE ENGINEER, N.H.DIVISION, BBSR<br>RABINDRA KUMAR PRADHAN<br>VS             | SIBA PRASAD SWAIN<br>VS  | //<br>//<br>()           |
| 111 | CONTC/0002723/2023 | BISHNUPADA SETHI, COMMNR., CUM SECY., S AND ME DEPT.<br>BHIMASEN DAS<br>VS                              | ADV<br>VS                | //<br>//<br>()           |
| 112 | CONTC/0002724/2023 | BISHNUPADA SETH, COMMNR CUM SECY., H.E DEPT.<br>RAMAKANTA SETHY<br>VS                                   | ADV.<br>VS               | //<br>//<br>()           |
| 113 | CONTC/0002725/2023 | JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, BBSR<br>RAJASHREE MISHRA<br>VS                   | ADV<br>VS                | //<br>//<br>()           |
|     |                    | SUBHALAXMI NAYAK, D.E.O., KENDRAPARA  |                          | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE       |
|-----|--------------------|---|--------------------------|--------------------------------|
| 114 | CONTC/0002726/2023 | UMAKANTA KHANDAI<br>VS<br>ASWATHY S., IAS                                 | ADV.<br>VS               | //<br>0<br>//                  |
| 115 | CONTC/0002727/2023 | PUSPA MANJARI PANDA<br>VS<br>RANJANA CHOPRA, IAS                          | ADV.<br>VS               | //<br>0<br>//                  |
| 116 | CONTC/0002728/2023 | JHUNARANI SAHOO<br>VS<br>PRADEEP KUMAR DASH, OAS                          | ADV.<br>VS               | //<br>0<br>//                  |
| 117 | CONTC/0002729/2023 | RAMESH CHANDRA BISWAL<br>VS<br>DR. GITANSHU MOHAN DASH, SECY., O.M.T.E.S. | ADV<br>VS                | //<br>0<br>//                  |
| 118 | CONTC/0002730/2023 | SESHADEV DAS<br>VS<br>AMURIT RUTURAZ, COLLECTOR, KENDRAPARA               | ADV<br>VS                | //<br>0<br>//                  |
| 119 | CONTC/0002731/2023 | BAHAMANI BASKEY<br>VS<br>STATE OF ODISHA                                  | ADV.<br>VS               | //<br>0<br>//                  |
| 120 | CONTC/0002732/2023 | BINAPANI TUDU<br>VS<br>STATE OF ODISHA                                    | ADV.<br>VS               | //<br>0<br>//                  |
| 121 | CONTC/0002733/2023 | MATAJEE DAS<br>VS<br>SHALINI PANDIT, IAS                                  | ADV.<br>VS               | //<br>0<br>//                  |
| 122 | CONTR/0000022/2023 | JAMES MILTON NAYAK<br>VS<br>SUBHENDU KUMAR PATRA, IPS                     | ADV.<br>VS               | /0<br>0<br>//                  |
| 123 | CONTR/0000023/2023 | ALOKNATH BEHERA<br>VS<br>ABHINAV SONKAR, IPS                              | ADV.<br>VS               | /0<br>0<br>//                  |
| 124 | CRLA/0000435/2023  | TAPAS KUMAR BEHERA<br>VS<br>STATE OF ODISHA                               | MOHENDRA DALAI<br>VS     | BADAMBADI /81 /2023<br>0<br>// |
| 125 | CRLA/0000436/2023  | SRIBACHHA DEHURY  | CHITTA RANJAN SAHU       | RAIRAKHOL /67 /2023            |

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/04/2023

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE                     |
|-----|--------------------|---|--------------------------|--|
|     |                    | VS  | VS                       | ()   |
| 126 | CRLA/0000437/2023  | STATE OF ODISHA<br>MANTU @ LAXMIDHAR ROUT                         | KEDAR CHANDRA SARANGI    | //<br>ITAMATI /44 /2021                      |
|     |                    | VS  | VS                       | ()   |
| 127 | CRLA/0000438/2023  | STATE OF ODISHA<br>MANTU @ MANTUA @ NIRANJAN SWAIN                | SURESH KUMAR JENA        | //<br>JAJPUR SADAR /2 /2023                  |
|     |                    | VS  | VS                       | ()   |
| 128 | CRLA/0000439/2023  | STATE OF ODISHA<br>ANIL XALXO                                     | BISWAJIT NAYAK           | //<br>BISRA /53 /2017                        |
|     |                    | VS  | VS                       | ()   |
| 129 | CRLA/0000440/2023  | STATE OF ODISHA<br>KSHIRODRA BISWAL                               | SIDHESWAR MOHANTY        | //<br>BARGARH /166 /2023                     |
|     |                    | VS  | VS                       | ()   |
| 130 | CRLA/0000441/2023  | STATE OF ODISHA<br>BIJAY KETAN MOHANTY                            | SIDHESWAR MOHANTY        | //<br>BARGARH /166 /2023                     |
|     |                    | VS  | VS                       | ()   |
| 131 | CRLA/0000442/2023  | STATE OF ODISHA<br>SWOSTI RANJAN MOHAPATRA                        | DIPTIREKHA NANDA         | //<br>BHUBANESWAR VIGILANCE /8 /2005         |
|     |                    | VS  | VS                       | ()   |
| 132 | CRLA/0000443/2023  | STATE OF ODISHA(VIG.)<br>NARAYAN CHANDRA GOLARI                   | DIPTI RANJAN BHOKTA      | //<br>KORAPUT VIGILANCE /17 /2014            |
|     |                    | VS  | VS                       | ()   |
| 133 | CRLA/0000444/2023  | STATE OF ODISHA(VIG.)<br>JOGESWAR BADAIAK                         | ABHISHEK DASH            | //<br>BHUBANESWAR CBI /5 /2012               |
|     |                    | VS  | VS                       | A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha ) |
| 134 | CRLA/0000445/2023  | CENTRAL BUREAU OF INVESTIGATION(CBI)<br>GURUCHARANA SETHI @ GULIA | AMITAV TRIPATHY          | TR/0000005/2013<br>PATTAMUNDAI /240 /2014    |
|     |                    | VS  | VS                       | ()   |
| 135 | CRLMA/0000126/2023 | STATE OF ODISHA<br>EROSH SABAR                                    | ADV.                     | //<br>/ /0                                   |
|     |                    | VS  | VS                       | ()   |
| 136 | CRLMA/0000127/2023 | STATE OF ODISHA<br>ASHOK BALIAR SINGH                             | ADV                      | //<br>/ /0                                   |
|     |                    | VS  | VS                       | ()   |

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| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE                |
|-----|--------------------|---|------------------------------|---|
| 137 | CRLMA/0000128/2023 | STATE OF ODISHA<br>PRASANTA KUMAR PANIGRAHY<br>VS                   | SANTOSH KUMAR NANDA<br>VS    | //<br>/ /0<br>()                        |
| 138 | CRLMC/0001991/2023 | STATE OF ODISHA(VIG)<br>BIRANCHI NARAYAN SAHOO<br>VS                | BISWARANJAN DALAI<br>VS      | //<br>/ /0<br>()                        |
| 139 | CRLMC/0001992/2023 | RAMESH CHANDRA SWAIN<br>LAXMIKANT CHHOTRAY<br>VS                    | HARIPRASAD OJHA<br>VS        | //<br>INFOCITY PS /176 /2020<br>()      |
| 140 | CRLMC/0001993/2023 | STATE OF ODISHA<br>BHAGIRATHI SATNAMI<br>VS                         | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>JONK /5 /2022<br>()               |
| 141 | CRLMC/0001994/2023 | STATE OF ODISHA<br>MANOJ KUMAR MOHAPATRA<br>VS                      | DEBA KUMAR RATH<br>VS        | //<br>JANKIA P.S. /37 /2023<br>()       |
| 142 | CRLMC/0001995/2023 | STATE OF ODISHA<br>NITHONIEL NAYAK<br>VS                            | RAMDAS ACHARY<br>VS          | //<br>/ /0<br>()                        |
| 143 | CRLMC/0001996/2023 | STATE OF ODISHA<br>SIPUNI @ MANAS MAHAPATRA<br>VS                   | BIDHUBHUSANA MOHAPATRA<br>VS | //<br>TIRTOL /212 /2013<br>()           |
| 144 | CRLMC/0001997/2023 | STATE OF ODISHA<br>JAYARAM BEHERA<br>VS                             | SAMVIT MOHANTY<br>VS         | //<br>JAGATSINGPUR /227 /2023<br>()     |
| 145 | CRLMC/0001998/2023 | STATE OF ODISHA<br>DEEPAK PANIGRAHI<br>VS                           | UNMESH CHANDRA JENA<br>VS    | //<br>TIHIDI /264 /2015<br>()           |
| 146 | CRLMC/0001999/2023 | STATE OF ODISHA<br>TRIBIKRAM GHOSH<br>VS                            | JAYAKRISHNA MOHAPATRA<br>VS  | //<br>BANSADA /258 /2019<br>()          |
| 147 | CRLMC/0002000/2023 | STATE OF ODISHA<br>PRAMOD MOHANTY @ BAPUNI<br>VS<br>STATE OF ODISHA | JAYAKRISHNA MOHAPATRA<br>VS  | //<br>CHANDABALI /335 /2022<br>()<br>// |

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|-----------|--------------------|---|---------------------------------|--|
| 148       | CRLMC/0002001/2023 | MIKU @ SUJIT KUMAR BEHURA<br>VS<br>STATE OF ODISHA            | KSHIROD KUMAR ROUT<br>VS        | BALIAPANDA /70 /2017<br>()<br>//       |
| 149       | CRLMC/0002002/2023 | KARTIK NAIK<br>VS<br>STATE OF ODISHA                          | JYOTIRMAYA SAHOO<br>VS          | NARASINGHPUR /106 /2003<br>()<br>//    |
| 150       | CRLMC/0002003/2023 | NILA BISWAL @ NILAMANI BISWAL<br>VS<br>STATE OF ODISHA        | JYOTIRMAYA SAHOO<br>VS          | KHALLIKOTE /19 /2003<br>()<br>//       |
| 151       | CRLMC/0002004/2023 | SURJYA PRASAD PRADHAN<br>VS<br>STATE OF ODISHA                | BIRAJA PRASANNA DAS<br>VS       | BIRMITRAPUR /257 /2020<br>()<br>//     |
| 152       | CRLMC/0002005/2023 | GITANJALI GANTAYAT<br>VS<br>STATE OF ODISHA                   | HRUDANANDA TRIPATHY<br>VS       | KHANDAGIRI P.S. /229 /2022<br>()<br>// |
| 153       | CRLMC/0002006/2023 | PRIYARANJAN BISWAL<br>VS<br>STATE OF ODISHA                   | BINAYA KUMAR MOHANTY<br>VS      | NAUGAON /13 /2021<br>()<br>//          |
| 154       | CRLMC/0002007/2023 | ASHADEVI SARAF<br>VS<br>BINAPANI SAHOO                        | MANAS KUMAR CHAND<br>VS         | / /0<br>()<br>//                       |
| 155       | CRLMC/0002008/2023 | LIZU @ LIZAT BEHERA<br>VS<br>STATE OF ODISHA                  | PRAVASH CHANDRA JENA<br>VS      | ATHGARH /174 /2020<br>()<br>//         |
| 156       | CRLMC/0002009/2023 | SURYANARAYAN BISWAL<br>VS<br>STATE OF ODISHA                  | MAHIMANANDA SWAIN<br>VS         | SALIPUR /142 /2019<br>()<br>//         |
| 157       | CRLMC/0002010/2023 | SATYAPIRYA BISWAL @ SAYAPRIYA BISWAL<br>VS<br>STATE OF ODISHA | SANJIB KUMAR BHANJADEO<br>VS    | NIRAKARPUR /195 /2021<br>()<br>//      |
| 158       | CRLMC/0002011/2023 | BHAGI @ BHAGABAN ROUSTRAY @ RAUTRAY<br>VS<br>STATE OF ODISHA  | SANJIB KUMAR BHANJADEO<br>VS    | KHURDA SADAR /111 /2023<br>()<br>//    |
| 159       | CRLMC/0002012/2023 | DIPU@BISWANATHA KHANDAYATRAY                                  | SANJIB KUMAR BHANJADEO          | KHURDA SADAR /111 /2023                |

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### FILING REPORT AS ON :21/04/2023

| SL  | FILING NO           | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|---------------------|-----------------------|-----------------------------|--------------------------|
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 160 | CRLMP/0000778/2023  | BANABIHARI JENA       | LUCKY MOHANTY               | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 161 | CRLMP/0000779/2023  | ARABINDA DAS          | ANUGRAHA NARAYAN SAMANTARAY | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 162 | CRLMP/0000780/2023  | RAJU SHARMA           | BYOMAKESH TRIPATHY          | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 163 | CRLMP/0000781/2023  | GOLAK BIHARI SAHOO    | BYOMAKESH TRIPATHY          | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 164 | CRLMP/0000782/2023  | MANORAMA DASH @ PUJA  | JYOTIRMAYA SAHOO            | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 165 | CRLMP/0000783/2023  | ARUNA KUMAR PARIDA    | BHUBANESWAR DASH            | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 166 | CRLREV/0000206/2023 | BASUDEV DAS           | GOURI KUMAR RATH            | BADAGODA P.S. /82 /2022  |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 167 | CRLREV/0000207/2023 | GYANA RANJAN JENA     | SAMVIT MOHANTY              | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | PALLISHRI DAS         |                             | //                       |
| 168 | CRLREV/0000208/2023 | PRIYANKAR PRADHAN     | SASWATA PATNAIK             | / /0                     |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | LIPSA SINGH           |                             | //                       |
| 169 | FAO/0000194/2023    | SURYA NARAYAN PANDA   | LAXMI KANTA MOHANTY         | / /                      |
|     |                     | VS                    | VS                          | ()                       |
|     |                     | STATE OF ODISHA       |                             | //                       |
| 170 | FAO/0000195/2023    | TATA AIG G.I.CO. LTD. | AVIJIT PATNAIK              | / /                      |
|     |                     | VS                    | VS                          | ()                       |

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| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|--|---------------------------------|---------------------------------|
| 171       | MATA/0000136/2023   | ASUTOSH SUBUDHI<br>JITEN KUMAR BISWAL<br>VS<br>PRANATI DAS         | SARBESWAR BEHERA<br>VS          | //<br>//<br>0<br>//             |
| 172       | MATA/0000137/2023   | MANORANJAN TAREI<br>VS<br>KRUSHNA MANDAL                           | AJODHYA RANJAN DASH<br>VS       | //<br>0<br>//                   |
| 173       | MATA/0000138/2023   | SATYARANJAN BINDHANI<br>VS<br>GITANJALI SAHU @ BINDHANI            | BYOMAKESH TRIPATHY<br>VS        | //<br>0<br>//                   |
| 174       | RPFAM/0000136/2023  | SAMIR KUMAR ROUTRAY<br>VS<br>SUJATA PATASANI                       | TRILOCHAN PANIGRAHI<br>VS       | //<br>0<br>//                   |
| 175       | RPFAM/0000137/2023  | BHABANI BISWAL<br>VS<br>SULABHA CHANDRA BISWAL                     | AMITABH PRADHAN<br>VS           | //<br>0<br>//                   |
| 176       | RPFAM/0000138/2023  | DR. SHAKTI PRASAD SAHOO<br>VS<br>SWARNA PRAVA SAHU                 | MIHIR SAHOO<br>VS               | //<br>0<br>//                   |
| 177       | RSA/0000157/2023    | FULA SETHI<br>VS<br>KUSUM DEI                                      | DWARIKA PRASAD MOHANTY<br>VS    | //<br>0<br>//                   |
| 178       | RVWPET/0000147/2023 | M/S. PYALI CHAKRAVARTY<br>VS<br>R.D.C. (NORTHERN DIVN.), SAMBALPUR | SOUMYA MISHRA<br>VS             | //<br>0<br>//                   |
| 179       | RVWPET/0000148/2023 | M/S. PYALI CHAKRAVARTY<br>VS<br>R.D.C. (NORTHERN DIVN.), SAMBALPUR | SOUMYA MISHRA<br>VS             | //<br>0<br>//                   |
| 180       | RVWPET/0000149/2023 | M/S. PYALI CHAKRAVARTY<br>VS<br>R.D.C. (NORTHERN DIVN.), SAMBALPUR | SOUMYA MISHRA<br>VS             | //<br>0<br>//                   |
| 181       | RVWPET/0000150/2023 | BIRANCHI NARAYAN MOHAPATRA<br>VS<br>DEBAKI MALIK                   | PRASANNA KUMAR RATH (1)<br>VS   | //<br>0<br>//                   |



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|-----------|---------------------|---|------------------------------------|---------------------------------|
| 182       | RVWPET/0000151/2023 | SARAT CHANDRA SAMAL<br>VS<br>SARAT CHANDRA ROUT   | SAMIR KUMAR MISHRA<br>VS           | //<br>0<br>//                   |
| 183       | WA/0000801/2023     | STATE OF ODISHA<br>VS<br>MOTIRANJAN SAHU          | MANOJA KUMAR KHUNTIA,A.G.A<br>VS   | //<br>0<br>//                   |
| 184       | WA/0000802/2023     | STATE OF ODISHA<br>VS<br>DHRUTIMAYA BEHERA        | MANOJA KUMAR KHUNTIA, A.G.A.<br>VS | //<br>0<br>//                   |
| 185       | WA/0000803/2023     | STATE OF ODISHA<br>VS<br>SUMIT SARAF              | MANOJA KUMAR KHUNTIA,A.G.A<br>VS   | //<br>0<br>//                   |
| 186       | WA/0000804/2023     | SMRUTIREKHA MOHANTY<br>VS<br>DR. BIBHUNANDINI DAS | PAMI RATH<br>VS                    | //<br>0<br>//                   |
| 187       | WA/0000805/2023     | STATE OF ODISHA<br>VS<br>KANCHAN BEHERA           | HARMOHAN DHAL,A.G.A<br>VS          | //<br>0<br>//                   |
| 188       | WA/0000806/2023     | STATE OF ODISHA<br>VS<br>GANDHARI BEHERA          | HARMOHAN DHAL, A.G.A.<br>VS        | //<br>0<br>//                   |
| 189       | WA/0000807/2023     | STATE OF ODISHA<br>VS<br>GITANJALI NAYAK          | SAILAZA NANDAN DAS,A.S.C<br>VS     | //<br>0<br>//                   |
| 190       | WA/0000808/2023     | STATE OF ODISHA<br>VS<br>LAXMIPRIYA SETHI         | PUSHPARAJ BHARADWAJ, A.S.C.<br>VS  | //<br>0<br>//                   |
| 191       | WA/0000809/2023     | RAHIMUN BIBI<br>VS<br>SK. ABDUL SALIM             | SUKANTA KUMAR NAYAK<br>VS          | //<br>0<br>//                   |
| 192       | WA/0000810/2023     | HEMALATA JENA<br>VS<br>STATE OF ODISHA            | PRAJIT KUMAR PRADHAN<br>VS         | //<br>0<br>//                   |
| 193       | WA/0000811/2023     | STATE OF ODISHA                                   | MANOJA KUMAR KHUNTIA,A.G.A         | //                              |

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| SL  | FILING NO          | NAME OF PETNR./APPEL                    | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|------------------------------|--------------------------|
|     |                    | VS                                      | VS                           | 0                        |
| 194 | WA/0000812/2023    | PITABAS MAHAPATRA<br>STATE OF ODISHA    | MANOJA KUMAR KHUNTIA, A.G.A. | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 195 | WP(C)/0012751/2023 | ASHOK KUMAR NAIK<br>PRABIR KUMAR DAS    |                              | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 196 | WP(C)/0012752/2023 | STATE OF ODISHA<br>SASMITA MALLICK      | SASMITA NAYAK                | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 197 | WP(C)/0012753/2023 | KANHU SAHOO<br>NIRUPAMA PATI            | PRADIPTA KUMAR PATTANAYAK    | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 198 | WP(C)/0012754/2023 | STATE OF ODISHA<br>SAIBANI MOHANTY      | BIJAYA KUMAR BEHERA 1        | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 199 | WP(C)/0012755/2023 | STATE OF ODISHA<br>RAMA KRUSHNA MOHANTY | BIJAYA KUMAR BEHERA 1        | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 200 | WP(C)/0012756/2023 | STATE OF ODISHA<br>SURAJ KUMAR DEY      | KEDARNATH PARIDA             | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 201 | WP(C)/0012757/2023 | TPNODL, BALASORE<br>MINAKSHI SAHOO      | TATHAGATA SAHOO              | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 202 | WP(C)/0012758/2023 | STATE OF ODISHA<br>SURESH KUMAR NAYAK   | TATHAGATA SAHOO              | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 203 | WP(C)/0012759/2023 | STATE OF ODISHA<br>UMAKANTA PARIDA      | BISWAJIT MOHAPATRA           | //                       |
|     |                    | VS                                      | VS                           | 0                        |
| 204 | WP(C)/0012760/2023 | STATE OF ODISHA<br>BHAGABAN SAMAL       | TATHAGATA SAHOO              | //                       |
|     |                    | VS                                      | VS                           | 0                        |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 205       | WP(C)/0012761/2023 | STATE OF ODISHA<br>BASANTA KUMAR ROUT<br>VS                      | TATHAGATA SAHOO<br>VS           | //<br>//<br>()                  |
| 206       | WP(C)/0012762/2023 | STATE OF ODISHA<br>JAYANTA KUMAR MISHRA<br>VS                    | JYOTIRMAY GUPTA<br>VS           | //<br>//<br>()                  |
| 207       | WP(C)/0012763/2023 | STATE OF ODISHA<br>SANJEEB KUMAR MISHRA<br>VS                    | MANAS PATI<br>VS                | //<br>//<br>()                  |
| 208       | WP(C)/0012764/2023 | STATE OF ODISHA<br>AKSHAYA KUMAR MISHRA<br>VS                    | GANESH PRASAD SAMAL<br>VS       | //<br>//<br>()                  |
| 209       | WP(C)/0012765/2023 | D.G. OF POLICE, ODISHA, CUTTACK<br>JHASKETAN BAGARTI<br>VS       | SUJAY SHANKER SINGHDEO<br>VS    | //<br>//<br>()                  |
| 210       | WP(C)/0012766/2023 | STATE OF ODISHA<br>HIMANSU SEKHAR MOHANTY<br>VS                  | GIRIJA SANKAR MOHANTY<br>VS     | //<br>//<br>()                  |
| 211       | WP(C)/0012767/2023 | B.M., HDFC BANK LTD., KENDRAPADA<br>BHIMASEN SAHU<br>VS          | ARJUNA CHARANA BEHERA<br>VS     | //<br>//<br>()                  |
| 212       | WP(C)/0012768/2023 | STATE OF ODISHA<br>BHASKAR CHANDRA SAHOO<br>VS                   | GOPINATH MISHRA<br>VS           | //<br>//<br>()                  |
| 213       | WP(C)/0012769/2023 | SUB COLLECTOR, JEYPORE<br>NITYA KISHOR DAS<br>VS                 | DILIP KUMAR SAHU<br>VS          | //<br>//<br>()                  |
| 214       | WP(C)/0012770/2023 | STATE OF ODISHA<br>MAHAKALI WOMENS SELF HELP GROUP, JAJPUR<br>VS | GOPINATH MISHRA<br>VS           | //<br>//<br>()                  |
| 215       | WP(C)/0012771/2023 | SUB-COLLECTOR, JAJPUR<br>JAGANATH BEHERA<br>VS                   | SUBHASREE MOHANTY<br>VS         | //<br>//<br>()                  |
|           |                    | STATE OF ODISHA  |                                 | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 216       | WP(C)/0012772/2023 | SAMIR PRASAD SAHU<br>VS<br>STATE OF ODISHA   | SUBHASREE MOHANTY<br>VS         | //<br>0<br>//                   |
| 217       | WP(C)/0012773/2023 | SUSHAMA SWAIN<br>VS<br>STATE OF ODISHA   | MANOJ KUMAR MOHANTY 2<br>VS     | //<br>0<br>//                   |
| 218       | WP(C)/0012774/2023 | ANADI NAIK<br>VS<br>STATE OF ODISHA  | BIJAYA KUMAR MISHRA<br>VS       | //<br>0<br>//                   |
| 219       | WP(C)/0012775/2023 | M/S RAVI UDYOG PVT. LTD.,KOLKATA<br>VS<br>M/S. ESSEL MINING AND INDUSTRIES LTD. (EMIL), KEONJHAR | BIPLAB P.B. BAHALI<br>VS        | //<br>0<br>//                   |
| 220       | WP(C)/0012776/2023 | SHASI BEWA @ NAIK<br>VS<br>STATE OF ODISHA   | BIJAYA KUMAR MISHRA<br>VS       | //<br>0<br>//                   |
| 221       | WP(C)/0012777/2023 | UNION OF INDIA<br>VS<br>LAXMIDHAR MALLICK  | BISWAJIT MAHARANA<br>VS         | //<br>0<br>//                   |
| 222       | WP(C)/0012778/2023 | N. RAJENDRA NARAYAN AYANGAR<br>VS<br>STATE OF ODISHA   | SOMADARSAN MOHANTY<br>VS        | //<br>0<br>//                   |
| 223       | WP(C)/0012779/2023 | RAJAN JANGADA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR JOSHI<br>VS      | //<br>0<br>//                   |
| 224       | WP(C)/0012780/2023 | NALINI PRAVA DEI<br>VS<br>STATE OF ODISHA  | MADAN MOHAN DAS<br>VS           | //<br>0<br>//                   |
| 225       | WP(C)/0012781/2023 | NARENDRA KUMAR NAYAK<br>VS<br>STATE OF ODISHA  | SWAPNIL ROY<br>VS               | //<br>0<br>//                   |
| 226       | WP(C)/0012782/2023 | SABITRI PANDA<br>VS<br>STATE OF ODISHA   | DEEPALI MAHAPATRA<br>VS         | //<br>0<br>//                   |
| 227       | WP(C)/0012783/2023 | BIMAL KUMAR CHAKRABARTI  | DR.BINODA KUMAR MISHRA          | //                              |

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|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 228 | WP(C)/0012784/2023 | M/S SUNDAR PRAVAT DAS  | SUDHANSU KUMAR DAS       | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | JOINT COMMNR. OF STATE TAX APPEAL, CUTTACK                       |                          | //                       |
| 229 | WP(C)/0012785/2023 | SUSAMA ROUTRAY   | PRASANTA KUMAR NANDA     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 230 | WP(C)/0012786/2023 | M/S KALINGA POLYPACKS PVT. LTD., CUTTACK                         | BIGYAN KUMAR SHARMA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | B.M., NEW INDIA ASSURANCE COMPANY LTD., CHOUDWAR BRANCH, CUTTACK |                          | //                       |
| 231 | WP(C)/0012787/2023 | SANKARSAN BEHERA   | PRAKASH KUMAR MISHRA     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 232 | WP(C)/0012788/2023 | BIMAL PRASAD PATNAIK   | AMIT KUMAR NATH          | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | UNION OF INDIA   |                          | //                       |
| 233 | WP(C)/0012789/2023 | M/S HOTEL BENBOW INN PVT. LTD., BBSR                             | MANASH RANJAN BAUG       | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 234 | WP(C)/0012790/2023 | AJIT KUMAR MEHER   | MOHENDRA KUMAR MOHAPATRO | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 235 | WP(C)/0012791/2023 | BALABHADRA SAMAL   | PRAFULLA CHANDRA ACHARYA | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 236 | WP(C)/0012792/2023 | GAJENDRA KUMAR DAS   | ARIJEET MISHRA           | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE CHIEF MANAGER, RBI, BBSR                                     |                          | //                       |
| 237 | WP(C)/0012793/2023 | MAKARDHWAJ KALSAI  | GYANA RANJAN SETHI       | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 238 | WP(C)/0012794/2023 | BATAKRISHNA ROUT   | PRAFULLA KUMAR MOHAPATRA | //                       |
|     |                    | VS   | VS                       | 0                        |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 239       | WP(C)/0012795/2023 | STATE OF ODISHA<br>NANDA KISHORE SAHOO<br>VS             | SURAJ MOHANTY<br>VS             | //<br>//<br>()                  |
| 240       | WP(C)/0012796/2023 | STATE OF ODISHA<br>DURYODHAN PANY<br>VS                  | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>//<br>()                  |
| 241       | WP(C)/0012797/2023 | STATE OF ODISHA<br>UTPAL KUMAR TRIPATHY<br>VS            | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>//<br>()                  |
| 242       | WP(C)/0012798/2023 | STATE OF ODISHA<br>KRUSHNA CHANDRA MOHANTY<br>VS         | GYANA RANJAN SETHI<br>VS        | //<br>//<br>()                  |
| 243       | WP(C)/0012799/2023 | STATE OF ODISHA<br>SANJAY PRADHAN<br>VS                  | KABIRAJ PRADHAN<br>VS           | //<br>//<br>()                  |
| 244       | WP(C)/0012800/2023 | STATE OF ODISHA<br>KANHU CHARAN GHADAI<br>VS             | GYANA RANJAN SETHI<br>VS        | //<br>//<br>()                  |
| 245       | WP(C)/0012801/2023 | STATE OF ODISHA<br>PRADYUMNA KUMAR PARIDA<br>VS          | SANTOSH KUMAR SWAIN<br>VS       | //<br>//<br>()                  |
| 246       | WP(C)/0012802/2023 | STATE OF ODISHA<br>TULIKA ASHE<br>VS                     | KUNAL KUMAR SWAIN<br>VS         | //<br>//<br>()                  |
| 247       | WP(C)/0012803/2023 | STATE OF ODISHA<br>ARABINDA SWAIN<br>VS                  | ASHOK KUMAR SARANGI<br>VS       | //<br>//<br>()                  |
| 248       | WP(C)/0012804/2023 | STATE OF ODISHA<br>SAI KRISHNA TRANSPORTS, KORAPUT<br>VS | NEELAKANTHA PANDA<br>VS         | //<br>//<br>()                  |
| 249       | WP(C)/0012805/2023 | STATE OF ODISHA<br>SURYAMANI PAL<br>VS                   | SATYABRATA SENAPATI<br>VS       | //<br>//<br>()                  |
|           |                    | STATE OF ODISHA  |                                 | //                              |

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|-----|--------------------|--|------------------------------|--------------------------|
| 250 | WP(C)/0012806/2023 | DEBENDRA BHOI<br>VS<br>REGISTRAR, CO OPERATIVE SOCIETIES, BBSR | PRASANNA KUMAR MISHRA<br>VS  | //<br>0<br>//            |
| 251 | WP(C)/0012807/2023 | JAYA KRISHNA MAHAPATRA<br>VS<br>STATE OF ODISHA                | PRAVAT KUMAR NAYAK<br>VS     | //<br>0<br>//            |
| 252 | WP(C)/0012808/2023 | VIJAY KUMAR JAIN<br>VS<br>UNION OF INDIA                       | ADHIRAJ MOHANTY<br>VS        | //<br>0<br>//            |
| 253 | WP(C)/0012809/2023 | PUJASHREE SAMAL<br>VS<br>STATE OF ODISHA                       | GOPAL SINHA<br>VS            | //<br>0<br>//            |
| 254 | WP(C)/0012810/2023 | SANGRAM KUMAR SWAIN<br>VS<br>STATE OF ODISHA                   | MOHAMMED RIAZ<br>VS          | //<br>0<br>//            |
| 255 | WP(C)/0012811/2023 | JAGANNATH SOREN<br>VS<br>BOARD OF SECONDARY EDUCATION, ODISHA  | PARTHA SARATHI DAS<br>VS     | //<br>0<br>//            |
| 256 | WP(C)/0012812/2023 | HIMANSU SETHI<br>VS<br>STATE OF ODISHA                         | BIBHUTI BHUSAN MISHRA<br>VS  | //<br>0<br>//            |
| 257 | WP(C)/0012813/2023 | A.LAXMI<br>VS<br>STATE OF ODISHA                               | SARATHI JYOTI MOHANTY<br>VS  | //<br>0<br>//            |
| 258 | WP(C)/0012814/2023 | LAXMIKANTA BARADO<br>VS<br>STATE OF ODISHA                     | GOPINATH SETHI<br>VS         | //<br>0<br>//            |
| 259 | WP(C)/0012815/2023 | BIJAYA MOHANTY<br>VS<br>INDUSIND BANK, CHENNAI                 | LALITENDU MISHRA<br>VS       | //<br>0<br>//            |
| 260 | WP(C)/0012816/2023 | ARATI SAHOO<br>VS<br>STATE OF ODISHA                           | JAJATI KISHORE MOHANTY<br>VS | //<br>0<br>//            |
| 261 | WP(C)/0012817/2023 | KARUNAKAR MOHANTY  | SUJATA JENA                  | //                       |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 262       | WP(C)/0012818/2023 | JUGAL KISHORE NAYAK         | SATYA RANJAN MOHAPATRA          | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 263       | WP(C)/0012819/2023 | GYANA RANJAN BEHERA         | MANORANJAN NAYAK                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 264       | WP(C)/0012820/2023 | SURYA NARAYAN PATTNAYAK     | MANORANJAN PADHY                | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | COLLECTOR, KORAPUT          |                                 | //                              |
| 265       | WP(C)/0012821/2023 | SUNANDA KUMARI NAYAK        | HARIPAD MOHANTY                 | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 266       | WP(C)/0012822/2023 | LAXMIDHAR BARIK             | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 267       | WP(C)/0012823/2023 | RAJIB KUMAR BAGH            | BABITA KUMARI PATTANAIAK        | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 268       | WP(C)/0012824/2023 | DURYODHAN PRADHAN           | SATYABRATA MOHANTY              | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 269       | WP(C)/0012825/2023 | BIJAYA KUMAR DASH           | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 270       | WP(C)/0012826/2023 | ADIMULAM BALANJANEYULU      | SUBASH CH PANI                  | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 271       | WP(C)/0012827/2023 | BABAJI CHARAN ROUTRAY       | SUDHANSU SEKHAR JENA            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | PUNJAB AND SIND BANK, BBSR  |                                 | //                              |
| 272       | WP(C)/0012828/2023 | DINABANDHU PRADHAN          | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |



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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 273       | WP(C)/0012829/2023 | STATE OF ODISHA<br>SREE HANUMAN MINERALS, JAJPUR<br>VS              | SUBASH CH PANI<br>VS            | //<br>//<br>0                   |
| 274       | WP(C)/0012830/2023 | STATE OF ODISHA<br>SATYAVAMA SAHOO<br>VS                            | KUNAL KUMAR SWAIN<br>VS         | //<br>//<br>0                   |
| 275       | WP(C)/0012831/2023 | STATE OF ODISHA<br>SNEHALATA BASTI<br>VS                            | DAYANIDHI MOHANTY<br>VS         | //<br>//<br>0                   |
| 276       | WP(C)/0012832/2023 | RAMESH KUMAR DAS<br>SREE HANUMAN MINERLAS, JAJPUR<br>VS             | SUBASH CH PANI<br>VS            | //<br>//<br>0                   |
| 277       | WP(C)/0012833/2023 | STATE OF ODISHA<br>SARALA SECURITY AND FACILITY SERVICE, BBSR<br>VS | SIDDHARTH GOUTAM DAS<br>VS      | //<br>//<br>0                   |
| 278       | WP(C)/0012834/2023 | STATE OF ODISHA<br>PRADEEP KUMAR GIRI<br>VS                         | SUBASH CH PANI<br>VS            | //<br>//<br>0                   |
| 279       | WP(C)/0012835/2023 | STATE OF ODISHA<br>SREE HANUMAN MINERALS, JAJPUR<br>VS              | SUBASH CH PANI<br>VS            | //<br>//<br>0                   |
| 280       | WP(C)/0012836/2023 | STATE OF ODISHA<br>PRANA KRUSHNA MOHANTA<br>VS                      | SUBASH CH PANI<br>VS            | //<br>//<br>0                   |
| 281       | WP(C)/0012837/2023 | STATE OF ODISHA<br>CHANDRAMANI SETHY<br>VS                          | BABITA KUMARI PATTANAIAK<br>VS  | //<br>//<br>0                   |
| 282       | WP(C)/0012838/2023 | STATE OF ODISHA<br>PANKAJ KUMAR JENA<br>VS                          | SUBASH CH PANI<br>VS            | //<br>//<br>0                   |
| 283       | WP(C)/0012839/2023 | STATE OF ODISHA<br>SOUMYA SHREECHANDAN DASH<br>VS                   | AMIT KUMAR NATH<br>VS           | //<br>//<br>0                   |
|           |                    | STATE OF ODISHA   |                                 | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284       | WP(C)/0012840/2023 | DR. SUNIL KUMAR RATH<br>VS<br>CHIEF SECY., GOVT. OF ODISHA, HOME DEPT., BBSR | VS                              | //<br>0<br>//                   |
| 285       | WP(C)/0012841/2023 | ARUN GNM TRAINING SCHOOL, KENDRAPADA<br>VS<br>STATE OF ODISHA                | AKSHAYA KUMAR PANDEY<br>VS      | //<br>0<br>//                   |
| 286       | WP(C)/0012842/2023 | SANJUKTA TRIPATHY<br>VS<br>STATE OF ODISHA                                   | DR. JITENDRA KUMAR LENKA<br>VS  | //<br>0<br>//                   |
| 287       | WP(C)/0012843/2023 | ARUN KISHORE MOHAPATRA<br>VS<br>STATE OF ODISHA                              | NITYANANDA BEHURIA<br>VS        | //<br>0<br>//                   |
| 288       | WP(C)/0012844/2023 | MAYADHAR JENA<br>VS<br>STATE OF ODISHA                                       | PRADEEP KUMAR DAS<br>VS         | //<br>0<br>//                   |
| 289       | WP(C)/0012845/2023 | JAYA SANKAR ACHARYA<br>VS<br>STATE OF ODISHA                                 | SRIDHAR RATH<br>VS              | //<br>0<br>//                   |
| 290       | WP(C)/0012846/2023 | RANJITA DAS<br>VS<br>BIKRAMA NANDA MOHANTY                                   | ANUPAM RATH<br>VS               | //<br>0<br>//                   |
| 291       | WP(C)/0012847/2023 | NAYANA MOHANTY<br>VS<br>STATE OF ODISHA                                      | KSHIROD KUMAR ROUT<br>VS        | //<br>0<br>//                   |
| 292       | WP(C)/0012848/2023 | RAGHUNATH SAMAL<br>VS<br>STATE OF ODISHA                                     | ATMAJIT MANMITH DAS<br>VS       | //<br>0<br>//                   |
| 293       | WP(C)/0012849/2023 | KIRTI NARAYAN SARANGI<br>VS<br>STATE OF ODISHA                               | JITENDRA KUMAR MISHRA (2)<br>VS | //<br>0<br>//                   |
| 294       | WP(C)/0012850/2023 | SOURAV GHOSE<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//                   |
| 295       | WP(C)/0012851/2023 | DEBASISH BARIK   | BRAJA MOHAN SARANGI             | //                              |

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|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 296 | WP(C)/0012852/2023 | REGIONAL MANAGER, RBI, BBSR<br>DURGA PRASANNA MOHNATY              | ASHOK KUMAR DHAL         | //                       |
|     |                    | VS   | VS                       | 0                        |
| 297 | WP(C)/0012853/2023 | SECY., B.D.A., BBSR<br>RENUPRIYA DAS                               | PANCHANAN PANIGRAHI      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 298 | WP(C)/0012854/2023 | STATE OF ODISHA<br>NARENDRA DAS                                    | BRAJA MOHAN SARANGI      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 299 | WP(C)/0012855/2023 | STATE OF ODISHA<br>BIDHU BHUSAN SAHOO                              | ABHAYA KUMAR BEHERA      | //                       |
|     |                    | VS   | VS                       | 0                        |
| 300 | WP(C)/0012856/2023 | STATE OF ODISHA<br>KAUSHALYA DANDAPAT                              | GHANASHYAM NAMTOAR       | //                       |
|     |                    | VS   | VS                       | 0                        |
| 301 | WP(C)/0012857/2023 | STATE OF ODISHA<br>DHIREN KUMAR BASTYA                             | ALOK KUMAR PANDA         | //                       |
|     |                    | VS   | VS                       | 0                        |
| 302 | WP(C)/0012858/2023 | STATE OF ODISHA<br>DR. RADHA CHARAN SAHU                           | SANJIB SWAIN             | //                       |
|     |                    | VS   | VS                       | 0                        |
| 303 | WP(C)/0012859/2023 | STATE OF ODISHA<br>MOHAMMAD ASFAQ                                  | SATYABRATA DASH          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 304 | WP(C)/0012860/2023 | R.T.O.,CHANDIKHOLE<br>MOHAMMAD ASFAQ                               | SATYABRATA DASH          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 305 | WP(C)/0012861/2023 | R.T.O.,SUNDARGARH<br>M/S VISHAL FERRO ALLOYS PVT. LTD., SUNDERGARH | ANILJIT PATNAIK          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 306 | WP(C)/0012862/2023 | THE MANAGER, CANARA BANK, ROURKELA<br>MOHAMMAD ASFAQ               | SATYABRATA DASH          | //                       |
|     |                    | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/04/2023

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------|--------------------------|
| 307 | WP(C)/0012863/2023 | R.T.O.,CUTTACK<br>MOHAMMAD ASFAQ<br>VS                                   | SATYABRATA DASH<br>VS       | //<br>//<br>()           |
| 308 | WP(C)/0012864/2023 | R.T.O.,CUTTACK<br>MANOJ SAHU<br>VS                                       | DIPTIRANJAN MOHAPATRA<br>VS | //<br>//<br>()           |
| 309 | WP(C)/0012865/2023 | STATE OF ODISHA<br>MOHAMMAD ASFAQ<br>VS                                  | SATYABRATA DASH<br>VS       | //<br>//<br>()           |
| 310 | WP(C)/0012866/2023 | A.R.T.O.,BARBIL<br>BISWANATH MUDULI<br>VS                                | GOPAL KRISHNA BEHERA<br>VS  | //<br>//<br>()           |
| 311 | WP(C)/0012867/2023 | STATE OF ODISHA<br>M/S.GENUS POWER INFRASTRUCTURE LTD. RAJASTHAN<br>VS   | IRAFULLA KUMAR RATH<br>VS   | //<br>//<br>()           |
| 312 | WP(C)/0012868/2023 | M/S.GUPTA POWER INFRASTRUCTURE LTD, CUTTACK<br>BISHNU CHARAN SUTAR<br>VS | DHANOJ KUMAR SAHOO<br>VS    | //<br>//<br>()           |
| 313 | WP(C)/0012869/2023 | UNION OF INDIA<br>PRADEEP KUMAR NAYAK<br>VS                              | DHULESWAR CHOUDHURY<br>VS   | //<br>//<br>()           |
| 314 | WP(C)/0012870/2023 | STATE OF ODISHA<br>VIGYAN BHARATI CHARITABLE TRUST, BBSR<br>VS           | AMITAV BAGCHI<br>VS         | //<br>//<br>()           |
| 315 | WP(C)/0012871/2023 | STATE OF ODISHA<br>NARAYAN PANDA<br>VS                                   | PRAVASH CH JENA<br>VS       | //<br>//<br>()           |
| 316 | WP(C)/0012872/2023 | STATE OF ODISHA<br>MANAS RANJAN TRIPATHY<br>VS                           | HRUDANANDA MOHAPATRA<br>VS  | //<br>//<br>()           |
| 317 | WP(C)/0012873/2023 | STATE OF ODISHA<br>AMITA MOHAPATRA<br>VS<br>STATE OF ODISHA              | HRUDANANDA MOHAPATRA<br>VS  | //<br>//<br>()<br>//     |

**ORISSA HIGH COURT****FILING REPORT AS ON :21/04/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 318       | WP(C)/0012874/2023 | REETUPARNA TRIPATHY<br>VS<br>STATE OF ODISHA | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 319       | WP(C)/0012875/2023 | PARIKHITA SAHOO<br>VS<br>STATE OF ODISHA     | SURAJ MOHANTY<br>VS             | //<br>0<br>//                   |
| 320       | WP(C)/0012876/2023 | CHANDRA KUMAR PADHI<br>VS<br>STATE OF ODISHA | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 321       | WP(C)/0012877/2023 | BISWANATH DASH<br>VS<br>STATE OF ODISHA      | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 322       | WP(C)/0012878/2023 | SAROJINI RATH<br>VS<br>STATE OF ODISHA       | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 323       | WP(C)/0012879/2023 | KASHINATHA PUHAN<br>VS<br>STATE OF ODISHA    | SUKANTA KUMAR NAYAK<br>VS       | //<br>0<br>//                   |
| 324       | WP(C)/0012880/2023 | PRIYA RANJAN JENA<br>VS<br>STATE OF ODISHA   | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 325       | WP(C)/0012881/2023 | KUNIRANI PRADHAN<br>VS<br>STATE OF ODISHA    | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 326       | WP(C)/0012882/2023 | ANJAN KUMAR DASH<br>VS<br>STATE OF ODISHA    | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 327       | WP(C)/0012883/2023 | TRINATH MISHRA<br>VS<br>STATE OF ODISHA      | DAYANANDA MOHAPATRA<br>VS       | //<br>0<br>//                   |
| 328       | WP(C)/0012884/2023 | KALPANA UTTARA<br>VS<br>STATE OF ODISHA      | HRUDANANDA MOHAPATRA<br>VS      | //<br>0<br>//                   |
| 329       | WP(C)/0012885/2023 | BAIKUNTHANATH UTTARA                         | HRUDANANDA MOHAPATRA            | //                              |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 330       | WP(C)/0012886/2023 | MANGULI CHARAN SINGH        | GHANASHYAM MUDULI               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 331       | WP(C)/0012887/2023 | SUVENDU MISHRA              | HRUDANANDA MOHAPATRA            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 332       | WP(C)/0012888/2023 | NIRANJAN PANDA              | JAYADEBA BEHERA                 | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 333       | WP(C)/0012889/2023 | PHAGU BHUSAN DAS            | SUKANTA KUMAR NAYAK             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 334       | WP(C)/0012890/2023 | DURYADHANA NAIK             | BIJAYA KUMAR MISHRA             | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 335       | WP(C)/0012891/2023 | SUSILA BHATRA               | MANAS KUMAR CHAND               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 336       | WP(C)/0012892/2023 | SANTOSH KUMAR BEHERA        | JAYADEBA BEHERA                 | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 337       | WP(C)/0012893/2023 | CHANDRA SAHU                | LAXMIKANTA MOHANTY              | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 338       | WP(C)/0012894/2023 | SUSHIL NAIK                 | AMAR KUMAR MOHANTY              | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 339       | WP(C)/0012895/2023 | UDAYENDU MISHRA             | SASWATI MOHAPATRA               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 340       | WP(C)/0012896/2023 | NITAI DAS                   | LAMBODAR PRADHAN                | //                              |
|           |                    | VS                          | VS                              | 0                               |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 341       | WP(C)/0012897/2023 | STATE OF ODISHA<br>JAGADISH BARAL<br>VS<br>COLLECTOR, KHORDHA | BIDYALOK MOHAPATRA<br>VS        | //<br>//<br>0<br>//             |
| 342       | WP(C)/0012898/2023 | TAPAN KUMAR SAMAL<br>VS<br>STATE OF ODISHA                    | PRABODHA CHANDRA NAYAK<br>VS    | //<br>0<br>//                   |
| 343       | WP(C)/0012899/2023 | KABINDRA @ KABI ROUT<br>VS<br>STATE OF ODISHA                 | LAMBODAR PRADHAN<br>VS          | //<br>0<br>//                   |
| 344       | WP(C)/0012900/2023 | CHANDRAMANI SAHOO<br>VS<br>STATE OF ODISHA                    | ACHYUTANANDA PATTANAIAK<br>VS   | //<br>0<br>//                   |
| 345       | WP(C)/0012901/2023 | KABINDRA JENA<br>VS<br>STATE OF ODISHA                        | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 346       | WP(C)/0012902/2023 | SUNITA MUDULI<br>VS<br>STATE OF ODISHA                        | GOPAL KRISHNA BEHERA<br>VS      | //<br>0<br>//                   |
| 347       | WP(C)/0012903/2023 | MADHAB CHANDRA RANA<br>VS<br>STATE OF ODISHA                  | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 348       | WP(C)/0012904/2023 | RABINDRA JODDAR<br>VS<br>THE TAHASILDAR, MAHAKALAPARA         | LAMBODAR PRADHAN<br>VS          | //<br>0<br>//                   |
| 349       | WP(C)/0012905/2023 | LILIMA MOHANTY @ LILABATI NAYAK<br>VS<br>STATE OF ODISHA      | RAJIB BIHARI MISHRA<br>VS       | //<br>0<br>//                   |
| 350       | WP(C)/0012906/2023 | DAITARI SAHOO<br>VS<br>STATE OF ODISHA                        | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 351       | WP(C)/0012907/2023 | NIRANJAN SWAIN<br>VS<br>THE TAHASILDAR, MAHAKALAPARA          | LAMBODAR PRADHAN<br>VS          | //<br>0<br>//                   |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                    | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 352       | WP(C)/0012908/2023 | KUSUMLATA SAKUNIA<br>VS<br>STATE OF ODISHA     | SUBHA KUMAR MISHRA<br>VS        | //<br>0<br>//                   |
| 353       | WP(C)/0012909/2023 | GHANASHYAM NANDA<br>VS<br>STATE OF ODISHA      | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 354       | WP(C)/0012910/2023 | BENUDHAR MUDULI<br>VS<br>STATE OF ODISHA       | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 355       | WP(C)/0012911/2023 | DANIRAM DEEP<br>VS<br>STATE OF ODISHA          | SANJIB KUMAR RATH<br>VS         | //<br>0<br>//                   |
| 356       | WP(C)/0012912/2023 | HADIBANDHU GHADEI<br>VS<br>STATE OF ODISHA     | SANJIB KUMAR RATH<br>VS         | //<br>0<br>//                   |
| 357       | WP(C)/0012913/2023 | SARBESWAR MISHRA<br>VS<br>STATE OF ODISHA      | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 358       | WP(C)/0012914/2023 | MANORAMA TRIPATHY<br>VS<br>STATE OF ODISHA     | SANJIB KUMAR RATH<br>VS         | //<br>0<br>//                   |
| 359       | WP(C)/0012915/2023 | NIRANJAN BARIK<br>VS<br>STATE OF ODISHA        | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 360       | WP(C)/0012916/2023 | BINODINI DEVI<br>VS<br>STATE OF ODISHA         | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 361       | WP(C)/0012917/2023 | BIPIN BIHARI BEBARTTA<br>VS<br>STATE OF ODISHA | GOPAL KRUSHNA NANDA<br>VS       | //<br>0<br>//                   |
| 362       | WP(C)/0012918/2023 | BALABHADRA SA<br>VS<br>STATE OF ODISHA         | SANJIB KUMAR RATH<br>VS         | //<br>0<br>//                   |
| 363       | WP(C)/0012919/2023 | MOHAN CHARAN DAS                               | SANJIB KUMAR RATH               | //                              |



## ORISSA HIGH COURT

**FILING REPORT AS ON :21/04/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 364 | WP(C)/0012920/2023 | RABI CHANDRA PANDA                             | GOPAL KRUSHNA NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 365 | WP(C)/0012921/2023 | UMAMANI PANDA                                  | GOPAL KRUSHNA NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 366 | WP(C)/0012922/2023 | BANAMALI NAYAK                                 | GOPAL KRUSHNA NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 367 | WP(C)/0012923/2023 | UPENDRA NATH SATAPATHY                         | GOPAL KRUSHNA NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 368 | WP(C)/0012924/2023 | JAMESWAR DAS                                   | GOPAL KRUSHNA NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 369 | WP(C)/0012925/2023 | LOKANATH SETHY                                 | UMESH CHANDRA BEHURA     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | ADDL. COMMNR. OF CT AND GST, GANJAM            |                          | //                       |
| 370 | WP(C)/0012926/2023 | MUKTI RANJAN JENA                              | GOPAL KRUSHNA NANDA      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 371 | WP(C)/0012927/2023 | SUHASINI BAG                                   | SANJIB KUMAR RATH        | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 372 | WP(C)/0012928/2023 | BISHNU PRASAD DAS                              | SUBHANKAR ROUT           | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | D.G., NCC, R.K.PURAM, NEW DELHI                |                          | //                       |
| 373 | WP(C)/0012929/2023 | M/S SAI MARBLE, GANJAM                         | SANTOSH KUMAR MAHANTY    | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | AO CUM DIVISIONAL MANAGER, CANARA BANK, GANJAM |                          | //                       |
| 374 | WPCRL/0000054/2023 | GAJENDRA PRADHAN                               | SANKUNTALA GIRI          | //0                      |
|     |                    | VS   | VS                       | 0                        |

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|-----------|---------------------|--|---------------------------------|--|
| 375       | ABLAPL/0003959/2023 | STATE OF ODISHA<br>BISWAJIT MOHAPATRA<br>VS                    | BIDHUBHUSANA MOHAPATRA<br>VS    | //<br>COLLIERY /162 /2023<br>()            |
| 376       | ABLAPL/0003960/2023 | STATE OF ODISHA<br>SUBASH CHANDRA MALLIK<br>VS                 | BIKRAM KESHARI BAL<br>VS        | //<br>SALIPUR /123 /2023<br>()             |
| 377       | ABLAPL/0003961/2023 | STATE OF ODISHA<br>GANESH KUMAR JENA<br>VS                     | JAYANTA KUMAR MAJHI<br>VS       | //<br>KASAFAL MARINE /10 /2023<br>()       |
| 378       | ABLAPL/0003962/2023 | STATE OF ODISHA<br>NIHAR RANJAN NAYAK @ PAPI<br>VS             | PRATAP CHANDRA MISHRA<br>VS     | //<br>TOMKA /36 /2023<br>()                |
| 379       | ABLAPL/0003963/2023 | STATE OF ODISHA<br>SANGRAM DAS<br>VS                           | SACHIDANANDA PADHEE<br>VS       | //<br>MARKAT NAGAR /227 /2021<br>()        |
| 380       | ABLAPL/0003964/2023 | STATE OF ODISHA<br>DIBYARAJ @ ROHIT MALLIK<br>VS               | SAROJ KUMAR MISHRA<br>VS        | //<br>LOISINGHA(BOLANGIR) /389 /2022<br>() |
| 381       | ABLAPL/0003965/2023 | STATE OF ODISHA<br>GAGAN BIHARI MOHANTY<br>VS                  | SAMBEET PATTANAYAK<br>VS        | //<br>BHARATPUR PS /464 /2022<br>()        |
| 382       | ABLAPL/0003966/2023 | STATE OF ODISHA<br>SUNIL BARIK<br>VS                           | ARJEET MISHRA<br>VS             | //<br>SUKINDA /74 /2023<br>()              |
| 383       | ABLAPL/0003967/2023 | STATE OF ODISHA<br>SATYABRATA SAHOO<br>VS                      | PRIYA RANJAN SINGH<br>VS        | //<br>DHENKANAL SADAR /316 /2023<br>()     |
| 384       | ABLAPL/0003968/2023 | STATE OF ODISHA<br>SK. SARAFRAJ @ SARFARAJ<br>VS               | SATYA RANJAN MULIA<br>VS        | //<br>MALGODOWN /244 /2021<br>()           |
| 385       | ABLAPL/0003969/2023 | STATE OF ODISHA<br>RANJAN KUMAR SAHOO<br>VS<br>STATE OF ODISHA | PRAVAT RANJAN SUTAR<br>VS       | //<br>CHOUDWAR /175 /2023<br>()<br>//      |

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|-----------|---------------------|--|---------------------------------|--|
| 386       | ABLAPL/0003970/2023 | DURGA CHARAN PRADHAN<br>VS<br>STATE OF ODISHA          | HEMANTA KUMAR TRIPATHY<br>VS    | BENTKAR (42 MOUZA) UPD CUTTACK /38 /2022<br>()<br>// |
| 387       | ABLAPL/0003971/2023 | PAPU BEHERA<br>VS<br>STATE OF ODISHA                   | HEMANTA KUMAR TRIPATHY<br>VS    | BARAMBA /79 /2023<br>()<br>//                        |
| 388       | ABLAPL/0003972/2023 | SUBASH CHANDRA @ SUBASH SETHY<br>VS<br>STATE OF ODISHA | SUSANTA KUMAR PRADHAN (2)<br>VS | MAHAKALPARA /106 /2023<br>()<br>//                   |
| 389       | ABLAPL/0003973/2023 | NARAYAN DALUA<br>VS<br>STATE OF ODISHA                 | RAMDAS ACHARY<br>VS             | NIALI /117 /2023<br>()<br>//                         |
| 390       | ABLAPL/0003974/2023 | SUBASH CH. NAYAK<br>VS<br>STATE OF ODISHA              | SUSANTA KUMAR TRIPATHY<br>VS    | / /0<br>()<br>//                                     |
| 391       | ABLAPL/0003975/2023 | RAJANI KANTA NAYAK<br>VS<br>STATE OF ODISHA            | SUSANTA KUMAR TRIPATHY<br>VS    | / /0<br>()<br>//                                     |
| 392       | ABLAPL/0003976/2023 | MALINI JANI<br>VS<br>STATE OF ODISHA                   | DEEPANKAR PANIGRAHY<br>VS       | DASMANTAPUR /110 /2021<br>()<br>//                   |
| 393       | ABLAPL/0003977/2023 | CHANDRA PRAKASH MORE<br>VS<br>STATE OF ODISHA          | RAJJEET ROY<br>VS               | PURIGHAT /82 /2023<br>()<br>//                       |
| 394       | ABLAPL/0003978/2023 | PHANI BHUSAN MISHRA<br>VS<br>STATE OF ODISHA           | BIJAYA KUMAR RAGADA<br>VS       | KHETRARAJPUR /42 /2022<br>()<br>//                   |
| 395       | ABLAPL/0003979/2023 | SUNITA BEHERA<br>VS<br>STATE OF ODISHA                 | KHAGESWAR BEHERA<br>VS          | GOLANTHARA (BERHAMPUR) /172 /2023<br>()<br>//        |
| 396       | ABLAPL/0003980/2023 | AMRIT PADHAN<br>VS<br>STATE OF ODISHA                  | SAMARENDRA BAHADUR<br>VS        | HEMGIR /54 /2022<br>()<br>//                         |
| 397       | ABLAPL/0003981/2023 | RAM MAJHI  | JNYANANANDA PANDA               | / /0   |

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| SL  | FILING NO           | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE         |
|-----|---------------------|--|--------------------------|----------------------------------|
|     |                     | VS   | VS                       | ()                               |
| 398 | ABLAPL/0003982/2023 | STATE OF ODISHA<br>DEBENDRA PRASAD BIHARI      | BISIKESAN PRADHAN        | //<br>SORO /207 /2023            |
|     |                     | VS   | VS                       | ()                               |
| 399 | ABLAPL/0003983/2023 | STATE OF ODISHA<br>ABHAYA KUMAR SWAIN          | BIPIN KUMAR NAYAK        | //<br>NIMAPADA /119 /2023        |
|     |                     | VS   | VS                       | ()                               |
| 400 | ABLAPL/0003984/2023 | STATE OF ODISHA<br>MAHAMMAD ABID @ MD. ABID    | BIJAYA KUMAR RAGADA      | //<br>SAMBALPUR TOWN /104 /2023  |
|     |                     | VS   | VS                       | ()                               |
| 401 | ABLAPL/0003985/2023 | STATE OF ODISHA<br>BIBHURANJAN BIHARI          | BISIKESAN PRADHAN        | //<br>SORO /207 /2023            |
|     |                     | VS   | VS                       | ()                               |
| 402 | ABLAPL/0003986/2023 | STATE OF ODISHA<br>ANANTA DIGAL                | PRATAP KUMAR MOHANTY     | //<br>KHAJURIPADA /43 /2023      |
|     |                     | VS   | VS                       | ()                               |
| 403 | ABLAPL/0003987/2023 | STATE OF ODISHA<br>UTTAM MOHANTY               | ABHISHEK DASH            | //<br>DHENKANAL SADAR /295 /2023 |
|     |                     | VS   | VS                       | ()                               |
| 404 | ABLAPL/0003988/2023 | STATE OF ODISHA<br>SAFALA @ SAPHALA PRADHAN    | NABA KISHORE GURU        | //<br>DHENKANAL TOWN /224 /2023  |
|     |                     | VS   | VS                       | ()                               |
| 405 | ABLAPL/0003989/2023 | STATE OF ODISHA<br>ILU AMANTA @ LABAN MARDARAJ | BHARAT BHUSAN ROURAY     | //<br>INDUASTRIAL,NISA /50 /2023 |
|     |                     | VS   | VS                       | ()                               |
| 406 | ABLAPL/0003990/2023 | STATE OF ODISHA<br>SURAJ MAHARANA              | BANKIM CHANDRA NANDA     | //<br>BHEDEN /105 /2023          |
|     |                     | VS   | VS                       | ()                               |
| 407 | ABLAPL/0003991/2023 | STATE OF ODISHA<br>SANTA @ JUMA SHEK           | SIDDHARTH GOUTAM DAS     | //<br>KHANDAGIRI P.S. /554 /2022 |
|     |                     | VS   | VS                       | ()                               |
| 408 | ABLAPL/0003992/2023 | STATE OF ODISHA<br>AKSHAYA KUMAR SAHOO         | ARUN KUMAR MISHRA        | //<br>LALBAG /78 /2023           |
|     |                     | VS   | VS                       | ()                               |

**ORISSA HIGH COURT****FILING REPORT AS ON :21/04/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>             |
|-----------|---------------------|--|---------------------------------|---|
| 409       | ABLAPL/0003993/2023 | STATE OF ODISHA<br>ANIL KUMAR SAMAL<br>VS                    | BISWARANJAN DALAI<br>VS         | //<br>SALIPUR /78 /2023<br>()               |
| 410       | ABLAPL/0003994/2023 | STATE OF ODISHA<br>ANANTA DIGAL<br>VS                        | PRATAP KUMAR MOHANTY<br>VS      | //<br>KHAJURIPADA /44 /2023<br>()           |
| 411       | ABLAPL/0003995/2023 | STATE OF ODISHA<br>BIKASH SANTARA<br>VS                      | BRAJA MOHAN SARANGI<br>VS       | //<br>BANSADA /47 /2023<br>()               |
| 412       | ABLAPL/0003996/2023 | STATE OF ODISHA<br>KALU CHETTY<br>VS                         | ARIJEET MISHRA<br>VS            | //<br>JEYPORE TOWN /101 /2023<br>()         |
| 413       | ABLAPL/0003997/2023 | STATE OF ODISHA<br>RABI DEI@BEHERA<br>VS                     | SAMVIT MOHANTY<br>VS            | //<br>JAGATSINGPUR /860 /2022<br>()         |
| 414       | ABLAPL/0003998/2023 | STATE OF ODISHA<br>ANANTA DIGAL<br>VS                        | PRATAP KUMAR MOHANTY<br>VS      | //<br>KHAJURIPADA /46 /2023<br>()           |
| 415       | ABLAPL/0003999/2023 | STATE OF ODISHA<br>NASIM KHAN<br>VS                          | SAMVIT MOHANTY<br>VS            | //<br>KRUSHANANDAPUR /20 /2023<br>()        |
| 416       | ABLAPL/0004000/2023 | STATE OF ODISHA<br>SABIL KHAN @ SHABIL<br>VS                 | AMLAN SHAKTI PAUL<br>VS         | //<br>PIPLI /308 /2022<br>()                |
| 417       | ABLAPL/0004001/2023 | STATE OF ODISHA<br>VIJAYA RANJAN DAS<br>VS                   | AKSHAYA KUMAR SAHOO<br>VS       | //<br>KHARIAR /82 /2023<br>()               |
| 418       | ABLAPL/0004002/2023 | STATE OF ODISHA<br>BISHAL NAYAK<br>VS                        | PRAVASH CHANDRA JENA<br>VS      | //<br>KHURDA MODEL /229 /2023<br>()         |
| 419       | ABLAPL/0004003/2023 | STATE OF ODISHA<br>BRAJABANDHU RANA<br>VS<br>STATE OF ODISHA | KABIRAJ PRADHAN<br>VS           | //<br>TANGI (KHURDA) /200 /2023<br>()<br>// |

**ORISSA HIGH COURT****FILING REPORT AS ON :21/04/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>            |
|-----------|---------------------|---|---------------------------------|--|
| 420       | ABLAPL/0004004/2023 | BAPI PRADHAN @ GOLAKH BIHARI PRADHAN<br>VS<br>STATE OF ODISHA | PRATAP KUMAR MOHANTY<br>VS      | KHAJURIPADA /44 /2023<br>()<br>//          |
| 421       | ABLAPL/0004005/2023 | D. TRINATH PATRA<br>VS<br>STATE OF ODISHA                     | JYOTIRMAYA SAHOO<br>VS          | RAMBHA (KHALLIKOTE) /223 /2023<br>()<br>// |
| 422       | ABLAPL/0004006/2023 | HRUDANANDA DAS<br>VS<br>STATE OF ODISHA                       | HRUDANANDA MOHAPATRA<br>VS      | KHUNTUNI /70 /2023<br>()<br>//             |
| 423       | ABLAPL/0004007/2023 | RAJA SAHOO<br>VS<br>STATE OF ODISHA                           | SANGRAM KESHARI ROUT<br>VS      | THAKURMUNDA /22 /2023<br>()<br>//          |
| 424       | ABLAPL/0004008/2023 | GOUTAM MOHAPATRA<br>VS<br>STATE OF ODISHA                     | BHABANI SANKAR MISHRA<br>VS     | KHAIRA /125 /2023<br>()<br>//              |
| 425       | ABLAPL/0004009/2023 | PURUSOTTAM MOHANTY<br>VS<br>STATE OF ODISHA                   | BIDYADHAR PRADHAN<br>VS         | / /0<br>()<br>//                           |
| 426       | ABLAPL/0004010/2023 | SAROJ PRADHAN<br>VS<br>STATE OF ODISHA                        | JAYADEBA BEHERA<br>VS           | KHUNTUNI /41 /2023<br>()<br>//             |
| 427       | ABLAPL/0004011/2023 | DEEPAK KUMAR PRADHAN @ RAGHU PRADHAN<br>VS<br>STATE OF ODISHA | AMITAV TRIPATHY<br>VS           | NAYAGARH /43 /2022<br>()<br>//             |
| 428       | ABLAPL/0004012/2023 | RAJESH KUMAR SAHU<br>VS<br>STATE OF ODISHA                    | SUSHANTA KUMAR JOSHI<br>VS      | JONK /59 /2023<br>()<br>//                 |
| 429       | ABLAPL/0004013/2023 | TAPAN KUMAR PALAI<br>VS<br>STATE OF ODISHA                    | SATYA NARAYAN MISHRA (4)<br>VS  | NAIKANI-DIHI /53 /2023<br>()<br>//         |
| 430       | ABLAPL/0004014/2023 | SUDHANSHU SETHY<br>VS<br>STATE OF ODISHA                      | RAJALAXMI BISWAL<br>VS          | SAMAL /137 /2022<br>()<br>//               |
| 431       | ABLAPL/0004015/2023 | PRAMILA DAS   | AMLAN SHAKTI PAUL               | BEGUNIA P.S. /102 /2023                    |

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/04/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE          |
|-----|---------------------|---|--------------------------|-----------------------------------|
|     |                     | VS  | VS                       | ()                                |
| 432 | ABLAPL/0004016/2023 | STATE OF ODISHA<br>DINESH KUMAR CHOUDHURY                       | SAROJ KUMAR PADHI        | //<br>PIPLI /163 /2023            |
|     |                     | VS  | VS                       | ()                                |
| 433 | ABLAPL/0004017/2023 | STATE OF ODISHA<br>JITU SAHU                                    | JYOTIRMAYA SAHOO         | //<br>SHERAGADA /195 /2023        |
|     |                     | VS  | VS                       | ()                                |
| 434 | ABLAPL/0004018/2023 | STATE OF ODISHA<br>ANANTA MANDAL                                | ACHYUTANANDA PATTANAİK   | //<br>TANGI (KHURDA) /860 /2022   |
|     |                     | VS  | VS                       | ()                                |
| 435 | ABLAPL/0004019/2023 | STATE OF ODISHA<br>AVINAYA BARAL@ABINAYA BARAL                  | ABHAYA KUMAR PARIDA      | //<br>PIPLI /128 /2023            |
|     |                     | VS  | VS                       | ()                                |
| 436 | ABLAPL/0004020/2023 | STATE OF ODISHA<br>KARTIK JYOTISHI @ KARTIK JOSHI PANDEY        | RAMESH AGARWAL           | //<br>BARBIL /137 /2022           |
|     |                     | VS  | VS                       | ()                                |
| 437 | ABLAPL/0004021/2023 | STATE OF ODISHA<br>AMRIT PADHAN                                 | SAMARENDRA BAHADUR       | //<br>HEMGIR /30 /2023            |
|     |                     | VS  | VS                       | ()                                |
| 438 | ABLAPL/0004022/2023 | STATE OF ODISHA<br>SK. DILJAN                                   | PRAVASH CH JENA          | //<br>JALESWAR /173 /2023         |
|     |                     | VS  | VS                       | ()                                |
| 439 | ABLAPL/0004023/2023 | STATE OF ODISHA<br>SUSANTA KUMAR GOUDA                          | JYOTIRMAYA SAHOO         | //<br>KODALA /1 /2023             |
|     |                     | VS  | VS                       | ()                                |
| 440 | ABLAPL/0004024/2023 | STATE OF ODISHA<br>DIBAKAR BEHERA                               | DIBYAJYOTI SAHOO         | //<br>KENDRAPARA SADAR /315 /2023 |
|     |                     | VS  | VS                       | ()                                |
| 441 | ABLAPL/0004025/2023 | STATE OF ODISHA<br>SAROJINI SAHOO                               | AMLAN SHAKTI PAUL        | //<br>BEGUNIA P.S. /103 /2023     |
|     |                     | VS  | VS                       | ()                                |
| 442 | ABLAPL/0004026/2023 | STATE OF ODISHA<br>PRABHAT KUMAR KALAS @ KALIA @ PRABHATA KALIA | SWAMI KUMAR BHANJADEO    | //<br>KHURDA SADAR /66 /2023      |
|     |                     | VS  | VS                       | ()                                |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/04/2023**

| <b>SL</b> | <b>FILING NO</b> | <b>NAME OF PETNR./APPEL</b> | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|------------------|-----------------------------|---------------------------------|---------------------------------|
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# ORISSA HIGH COURT

MISC CASES FILED on :21/04/2023

| SL. NO. | IA NO<br>MAIN CASE NO         | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|--|---|
| 1       | 12/2023<br>CRLLP/18/2023      | SARAT CHANDRA PANI-MP                      | DEBI PRASAD DHALSAMANTA                                   |
| 2       | 21/2023<br>WPCRL/40/2023      | ANINDITA-MP                                | ANINDITA (IN PERSON)                                      |
| 3       | 22/2023<br>WPCRL/40/2023      | ANINDITA-MP                                | ANINDITA (IN PERSON)                                      |
| 4       | 23/2023<br>WPCRL/40/2023      | ANINDITA-MP                                | ANINDITA (IN PERSON)                                      |
| 5       | 24/2023<br>WPCRL/40/2023      | ANINDITA-MP                                | ANINDITA (IN PERSON)                                      |
| 6       | 25/2023<br>WPCRL/40/2023      | ANINDITA-MP                                | ANINDITA (IN PERSON)                                      |
| 7       | 66/2023<br>JCRLA/44/2019      | MAHULIA NAIK-MP                            | MS.BINAPANI TRIPATHY ( AMICUS CURIAE)                     |
| 8       | 87/2023<br>WPC(OAC)/1233/2006 | BHASKAR KAR-MP                             | M/S ASHOKA KUMAR MOHAPATRA                                |
| 9       | 128/2023<br>CMAPL/324/2023    | BANABIHARI RATH-MP                         | ADV   |
| 10      | 129/2023<br>CMAPL/325/2023    | RABI NARAYAN RAM-MP                        | ADV   |
| 11      | 130/2023<br>CMAPL/594/2022    | BIPLAB SAHU-MP                             | KARUNAKAR NAYAK   |
| 12      | 131/2023<br>CMAPL/329/2023    | SUJUNI NAIK-MP                             | GHANASHYAM NAMTOAR  |
| 13      | 141/2023<br>RVWPET/150/2023   | BIRANCHI NARAYAN MOHAPATRA-MP              | PRASANNA KUMAR RATH (1)                                   |
| 14      | 146/2023<br>CRLMP/494/2023    | MEGHNA CHITTROPALA DIXIT-MP                | BYOMAKESH TRIPATHY  |
| 15      | 150/2023<br>MATA/114/2023     | SUVANKAR ROY @ NEIL-MP                     | CHITRA PADHI  |
| 16      | 151/2023<br>MATA/96/2021      | SANDHYA RANI SAHOO @ MOHANTY-MP            | JAYDEEP PAL   |
| 17      | 152/2023<br>MATA/137/2023     | MANORANJAN TAREI-MP                        | AJODHYA RANJAN DASH                                       |
| 18      | 153/2023<br>MATA/138/2023     | SATYARANJAN BINDHANI-MP                    | BYOMAKESH TRIPATHY  |
| 19      | 163/2023<br>RPFAM/136/2023    | SAMIR KUMAR ROUSTRAY-MP                    | TRILOCHAN PANIGRAHI                                       |
| 20      | 164/2023<br>RPFAM/136/2023    | SAMIR KUMAR ROUSTRAY-MP                    | TRILOCHAN PANIGRAHI                                       |
| 21      | 165/2023<br>RPFAM/124/2023    | AKASH KUMAR GOCHHAYAT-MP                   | PRANAYANEE DASMOHAPATRA                                   |
| 22      | 166/2023<br>RPFAM/138/2023    | DR. SHAKTI PRASAD SAHOO-MP                 | MIHIR SAHOO   |
| 23      | 184/2023<br>CONTC/4348/2020   | UDAYANATH SAHOO-MP                         | M/S.UDAYANATH SAHOO                                       |
| 24      | 185/2023<br>CONTC/4003/2021   | UDAYANATH SAHOO-MP                         | ADV.  |
| 25      | 186/2023<br>CONTC/5350/2021   | NALIN KUMAR PATNAIK-MP                     | M/S.BUDHADEV ROUSTRAY, A.K.DASH                           |
| 26      | 187/2023                      | POHAP SINGH KATARIA SECURITY AGENCY-MP     | PRASENJEET MOHAPATRA                                      |

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| 27 | CONTC/4330/2021<br>188/2023  | POHAP SINGH KATARIA SECURITY AGENCY-MP              | PRASENJEET MOHAPATRA    |
| 28 | CONTC/4330/2021<br>276/2023  | MANOJ KUMAR AGRAWAL-MP                              | M/S.DHANANJAYA MUND     |
| 29 | CRLREV/202/2016<br>277/2023  | MANOJ KU.AGRAWAL-MP                                 | M/S.DHANANJAYA MUND     |
| 30 | CRLREV/276/2016<br>278/2023  | G.KRISHNA@G.KRISHNAMA-MP                            | LAMBODOR ACHARI         |
| 31 | CRLREV/94/2023<br>279/2023   | PRIYANKAR PRADHAN-MP                                | SASWATA PATNAIK         |
| 32 | CRLREV/208/2023<br>280/2023  | RIPUNATH SUNA-MP                                    | PRANAYA KUMAR DASH      |
| 33 | CRLREV/623/2022<br>322/2023  | THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. | LEENIDOSH KUMAR MOHANTY |
| 34 | FAO/181/2023<br>323/2023     | THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. | LEENIDOSH KUMAR MOHANTY |
| 35 | FAO/181/2023<br>324/2023     | SURYA NARAYAN PANDA-MP                              | LAXMI KANTA MOHANTY     |
| 36 | FAO/194/2023<br>325/2023     | TATA AIG G.I.CO. LTD.-MP                            | AVIJIT PATNAIK          |
| 37 | FAO/195/2023<br>415/2023     | DEEPAK SAHOO-MP                                     | SOMADARSAN MOHANTY      |
| 38 | RSA/354/2022<br>416/2023     | RABI N.RAM-MP                                       |                         |
| 39 | RSA/308/2006<br>417/2023     | SABITA BARIK@BARIKO-MP                              | PRASANNA KUMAR MISHRA   |
| 40 | RSA/140/2022<br>418/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 41 | RSA/346/2014<br>419/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 42 | RSA/346/2014<br>420/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 43 | RSA/346/2014<br>421/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 44 | RSA/346/2014<br>422/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 45 | RSA/346/2014<br>423/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 46 | RSA/346/2014<br>424/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 47 | RSA/347/2014<br>425/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 48 | RSA/347/2014<br>426/2023     | SUSHILARANI MISHRA-MP                               | M/S.PRADIPTA KU.MOHANTY |
| 49 | RSA/347/2014<br>427/2023     | FULA SETHI-MP                                       | DWARIKA PRASAD MOHANTY  |
| 50 | RSA/157/2023<br>433/2023     | SAROJ KUMAR SAHU-MP                                 | BIBHUTI BHUSAN MISHRA   |
| 51 | CMP/459/2023<br>434/2023     | SANATAN BARIK-MP                                    | J.K.MISHRA 2            |
| 52 | CMP/1282/2019<br>435/2023    | BISHNU CHARAN DASH-MP                               | BINAYA KUMAR MOHANTY    |
| 53 | CMP/460/2023<br>436/2023     | GURPREET SINGH SABIHARWAL-MP                        | AMIT PRASAD BOSE        |
| 54 | CMP/461/2023<br>437/2023     | BALPREET SINGH @ SABHARWAL-MP                       | AMIT PRASAD BOSE        |
| 55 | CMP/462/2023<br>438/2023     | PRAVAS GAIN-MP                                      | SIDHARTHA MISRA         |
| 56 | CMP/463/2023<br>599/2023     | PANDABA SAHU-MP                                     | S.S.RAY 2               |
| 57 | BLAPL/12162/2022<br>600/2023 | ABINASH SWAIN-MP                                    |                         |
|    | BLAPL/9409/2022              |   |                         |

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|----|-------------------------------|---|--------------------------|
| 58 | 601/2023<br>BLAPL/11805/2022  | BISWAJIT MOHAPATRA @ KALIA-MP           |                          |
| 59 | 602/2023<br>BLAPL/3047/2023   | SUNAYAK MAJHI-MP                        | BIBHUTI KESHARI BISWAL   |
| 60 | 603/2023<br>BLAPL/7068/2022   | SAMIR MAJHI-MP                          | SOUBHAGYA KUMAR DASH     |
| 61 | 604/2023<br>BLAPL/12670/2022  | NARENDRA DAS-MP                         | ANIRUDHA DAS             |
| 62 | 677/2023<br>MACA/375/2023     | RAMA KRUSHNA MOHANTY-MP                 | AMIT KUMAR NATH          |
| 63 | 678/2023<br>MACA/124/2023     | HDFC ERGO GENERAL INSURANCE CO. LTD.-MP | G.P.DUTTA                |
| 64 | 679/2023<br>MACA/125/2023     | HDFC ERGO GENERAL INSURANCE CO. LTD.-MP | G.P.DUTTA                |
| 65 | 680/2023<br>MACA/126/2023     | HDFC ERGO GENERAL INSURANCE CO. LTD.-MP | G.P.DUTTA                |
| 66 | 681/2023<br>MACA/127/2023     | HDFC ERGO GENERAL INSURANCE CO. LTD.-MP | G.P.DUTTA                |
| 67 | 682/2023<br>MACA/128/2023     | HDFC ERGO GENERAL INSURANCE CO. LTD.-MP | G.P.DUTTA                |
| 68 | 683/2023<br>MACA/123/2023     | HDFC ERGO GENERAL INSURANCE CO. LTD.-MP | G.P DUTTA                |
| 69 | 808/2023<br>ABLAPL/2798/2023  | SUJIT NAIK @ PATA NAYAK-MP              |                          |
| 70 | 809/2023<br>ABLAPL/2816/2023  | MUNA @ NIRANJAN PATRA-MP                | ASHUTOSH MISHRA          |
| 71 | 810/2023<br>ABLAPL/4421/2021  | BICKEY BANGARI-MP                       |                          |
| 72 | 811/2023<br>ABLAPL/8447/2019  | SALIM AHMMED-MP                         |                          |
| 73 | 812/2023<br>ABLAPL/14992/2021 | MITHUN NAHAK-MP                         | JYOTIRMAYA SAHOO         |
| 74 | 813/2023<br>ABLAPL/2775/2023  | RINA @ REENANJALI NAIK-MP               |                          |
| 75 | 814/2023<br>ABLAPL/16686/2022 | AJIT KUMAR-MP                           |                          |
| 76 | 815/2023<br>ABLAPL/2548/2023  | BABAJI BEHERA-MP                        |                          |
| 77 | 956/2023<br>CRLA/340/2023     | NATA@MANAS SETHI-MP                     | SATYABRATA SUTAR         |
| 78 | 957/2023<br>CRLA/437/2023     | MANTU @ LAXMIDHAR ROUT-MP               | KEDAR CHANDRA SARANGI    |
| 79 | 958/2023<br>CRLA/437/2023     | MANTU @ LAXMIDHAR ROUT-MP               | KEDAR CHANDRA SARANGI    |
| 80 | 959/2023<br>CRLA/194/2023     | BISHNU CHARAN PRADHAN@SANU-MP           | BIJAYA KUMAR RAGADA      |
| 81 | 960/2023<br>CRLA/194/2023     | BISHNU CHARAN PRADHAN@SANU-MP           | BIJAYA KUMAR RAGADA      |
| 82 | 961/2023<br>CRLA/544/2015     | TAPASWANI GIRI-MP                       | M/S.PUSPAMITRA MOHAPATRA |
| 83 | 962/2023<br>CRLA/434/2018     | ANWAR HUSSAIN-MP                        | M/S.G.N.MISHRA           |
| 84 | 963/2023<br>CRLA/751/2022     | SARAT CHANDRA NAYAK-MP                  | J.K. KHANDAYATRAY        |
| 85 | 964/2023<br>CRLA/439/2023     | ANIL XALXO-MP                           | BISWAJIT NAYAK           |
| 86 | 965/2023<br>CRLA/439/2023     | ANIL XALXO-MP                           | BISWAJIT NAYAK           |
| 87 | 966/2023<br>CRLA/442/2023     | SWOSTI RANJAN MOHAPATRA-MP              | DIPTIREKHA NANDA         |
| 88 | 967/2023<br>CRLA/442/2023     | SWOSTI RANJAN MOHAPATRA-MP              | DIPTIREKHA NANDA         |
| 89 | 968/2023                      | NARAYAN CHANDRA GOLARI-MP               | DIPTI RANJAN BHOKTA      |

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| 90  | CRLA/443/2023<br>969/2023    | NARAYAN CHANDRA GOLARI-MP               | DIPTI RANJAN BHOKTA                      |
| 91  | CRLA/443/2023<br>970/2023    | JOGESWAR BADAIAK-MP                     | ABHISHEK DASH                            |
| 92  | CRLA/444/2023<br>971/2023    | JOGESWAR BADAIAK-MP                     | ABHISHEK DASH                            |
| 93  | CRLA/444/2023<br>972/2023    | GURUCHARANA SETHI @ GULIA-MP            | AMITAV TRIPATHY                          |
| 94  | CRLA/445/2023<br>973/2023    | GURUCHARANA SETHI @ GULIA-MP            | AMITAV TRIPATHY                          |
| 95  | CRLA/448/2022<br>974/2023    | KANAI LAL SARDAR@KANHEILAL SARDAR-MP    | RAJENDRA NARAYAN ROUT, MR.PITAMBAR ACHAR |
| 96  | 1403/2023                    | BIRANCHI NARAYAN SAHOO-MP               | BISWARANJAN DALAI                        |
| 97  | CRLMC/1991/2023<br>1404/2023 | BHAGIRATHI SATNAMI-MP                   | BIJAYA KUMAR BEHERA I                    |
| 98  | CRLMC/1993/2023<br>1405/2023 | BHABANI SHANKAR DASH-MP                 | SASHI BHUSAN PANDA                       |
| 99  | CRLMC/1987/2023<br>1406/2023 | SEBIKA PARHI-MP                         | DEVASHIS PANDA                           |
| 100 | CRLMC/96/2020<br>1412/2023   | NITHONIEL NAYAK-MP                      | RAMDAS ACHARY                            |
| 101 | CRLMC/1995/2023<br>1413/2023 | SIPUNI @ MANAS MAHAPATRA-MP             | BIDHUBHUSANA MOHAPATRA                   |
| 102 | CRLMC/1996/2023<br>1414/2023 | DR.SYED SABAHAT AZIM-MP                 | PARTHA MUKHERJI                          |
| 103 | CRLMC/2658/2021<br>1415/2023 | DEEPAK PANIGRAHI-MP                     | UNMESH CHANDRA JENA                      |
| 104 | CRLMC/1998/2023<br>1416/2023 | SURJYA PRASAD PRADHAN-MP                | BIRAJA PRASANNA DAS                      |
| 105 | CRLMC/2004/2023<br>1417/2023 | GITANJALI GANTAYAT-MP                   | HRUDANANDA TRIPATHY                      |
| 106 | CRLMC/2005/2023<br>1418/2023 | PRIYARANJAN BISWAL-MP                   | BINAYA KUMAR MOHANTY                     |
| 107 | CRLMC/2006/2023<br>1419/2023 | LIZU @ LIZAT BEHERA-MP                  | PRAVASH CHANDRA JENA                     |
| 108 | CRLMC/2008/2023<br>1420/2023 | GOURANGA MUNI-MP                        | NIRANJAN LENKA                           |
| 109 | CRLMC/2688/2022<br>1421/2023 | SATYAPIRYA BISWAL @ SAYAPRIYA BISWAL-MP | SANJIB KUMAR BHANJADEO                   |
| 110 | CRLMC/2010/2023<br>1422/2023 | BHAGI @ BHAGABAN ROURAY @ RAUTRAY-MP    | SANJIB KUMAR BHANJADEO                   |
| 111 | CRLMC/2011/2023<br>1423/2023 | DIPU@BISWANATHA KHANDAYATRAY-MP         | SANJIB KUMAR BHANJADEO                   |
| 112 | CRLMC/2012/2023<br>2045/2023 | MANISH KU. TURAKHIA-MP                  |  |
| 113 | WA/208/2017<br>2046/2023     | MANISH KU. TURAKHIIA-MP                 |  |
| 114 | WA/207/2017<br>2047/2023     | RITANJALI MAHAPATRA-MP                  | ASHOK DAS                                |
| 115 | WA/249/2023<br>2048/2023     | STATE OF ODISHA-MP                      | MANOJA KUMAR KHUNTIA,A.G.A               |
| 116 | WA/801/2023<br>2049/2023     | STATE OF ODISHA-MP                      | MANOJA KUMAR KHUNTIA,A.G.A               |
| 117 | WA/801/2023<br>2050/2023     | SMRUTIREKHA MOHANTY-MP                  | PAMI RATH                                |
| 118 | WA/804/2023<br>2051/2023     | STATE OF ODISHA-MP                      | MANOJA KUMAR KHUNTIA, A.G.A.             |
| 119 | WA/802/2023<br>2052/2023     | STATE OF ODISHA-MP                      | MANOJA KUMAR KHUNTIA, A.G.A.             |
| 120 | WA/802/2023<br>2053/2023     | STATE OF ODISHA-MP                      | MANOJA KUMAR KHUNTIA, A.G.A.             |

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| 121 | 2054/2023<br>WA/803/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA,A.G.A   |
| 122 | 2055/2023<br>WA/803/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA,A.G.A   |
| 123 | 2056/2023<br>WA/803/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA,A.G.A   |
| 124 | 2057/2023<br>WA/431/2021      | TALCHER MUNICIPALITY-MP | PRADEEP KUMAR PANDA          |
| 125 | 2058/2023<br>WA/725/2020      | STATE OF ORISSA-MP      |                              |
| 126 | 2059/2023<br>WA/806/2023      | STATE OF ODISHA-MP      | HARMOHAN DHAL, A.G.A.        |
| 127 | 2060/2023<br>WA/805/2023      | STATE OF ODISHA-MP      | HARMOHAN DHAL,A.G.A          |
| 128 | 2061/2023<br>WA/806/2023      | STATE OF ODISHA-MP      | HARMOHAN DHAL, A.G.A.        |
| 129 | 2062/2023<br>WA/805/2023      | STATE OF ODISHA-MP      | HARMOHAN DHAL,A.G.A          |
| 130 | 2063/2023<br>WA/807/2023      | STATE OF ODISHA-MP      | SAILAZA NANDAN DAS,A.S.C     |
| 131 | 2064/2023<br>WA/807/2023      | STATE OF ODISHA-MP      | SAILAZA NANDAN DAS,A.S.C     |
| 132 | 2065/2023<br>WA/807/2023      | STATE OF ODISHA-MP      | SAILAZA NANDAN DAS,A.S.C     |
| 133 | 2066/2023<br>WA/809/2023      | RAHIMUN BIBI-MP         | SUKANTA KUMAR NAYAK          |
| 134 | 2067/2023<br>WA/808/2023      | STATE OF ODISHA-MP      | PUSHPARAJ BHARADWAJ, A.S.C.  |
| 135 | 2068/2023<br>WA/808/2023      | STATE OF ODISHA-MP      | PUSHPARAJ BHARADWAJ, A.S.C.  |
| 136 | 2069/2023<br>WA/808/2023      | STATE OF ODISHA-MP      | PUSHPARAJ BHARADWAJ, A.S.C.  |
| 137 | 2070/2023<br>WA/810/2023      | HEMALATA JENA-MP        | PRAJIT KUMAR PRADHAN         |
| 138 | 2071/2023<br>WA/810/2023      | HEMALATA JENA-MP        | PRAJIT KUMAR PRADHAN         |
| 139 | 2072/2023<br>WA/811/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA,A.G.A   |
| 140 | 2073/2023<br>WA/811/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA,A.G.A   |
| 141 | 2074/2023<br>WA/811/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA,A.G.A   |
| 142 | 2075/2023<br>WA/812/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA, A.G.A. |
| 143 | 2076/2023<br>WA/812/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA, A.G.A. |
| 144 | 2077/2023<br>WA/812/2023      | STATE OF ODISHA-MP      | MANOJA KUMAR KHUNTIA, A.G.A. |
| 145 | 5865/2023<br>WP(C)/12752/2023 | SASMITA MALLICK-MP      | SASMITA NAYAK                |
| 146 | 5866/2023<br>WP(C)/12754/2023 | SAIBANI MOHANTY-MP      | BIJAYA KUMAR BEHERA 1        |
| 147 | 5867/2023<br>WP(C)/12755/2023 | RAMA KRUSHNA MOHANTY-MP | BIJAYA KUMAR BEHERA 1        |
| 148 | 5868/2023<br>WP(C)/12756/2023 | SURAJ KUMAR DEY-MP      | KEDARNATH PARIDA             |
| 149 | 5869/2023<br>WP(C)/8123/2023  | MANAS BARDHAN-MP        |                              |
| 150 | 5870/2023<br>WP(C)/1460/2023  | NARAYAN DASH-MP         | SAMIR KUMAR MISHRA           |
| 151 | 5871/2023<br>WP(C)/2665/2017  | DEBASIS MISHRA-MP       | M/S.ANSHURAM MISHRA          |
| 152 | 5872/2023                     | BINODINI BHUE-MP        | NIROD KUMAR SAHU             |

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| 153 | WP(C)/27980/2021<br>5873/2023 | KUSUMA NANDI-MP                                | SRINIBASH SATAPATHY       |
| 154 | WP(C)/20979/2022<br>5874/2023 | UNION OF INDIA-MP                              | BISWAJIT MAHARANA         |
| 155 | WP(C)/12777/2023<br>5875/2023 | N. RAJENDRA NARAYAN AYANGAR-MP                 | SOMADARSAN MOHANTY        |
| 156 | WP(C)/12778/2023<br>5876/2023 | JAYASHREE CHEMICALS EMPLOYEES UNION, GANJAM-MP | MITAV TRIPATHY            |
| 157 | WP(C)/35487/2022<br>5877/2023 | RAJAN JANGADA-MP                               | SUSHANTA KUMAR JOSHI      |
| 158 | WP(C)/12779/2023<br>5878/2023 | BIMAL KUMAR CHAKRABARTI-MP                     | DR.BINODA KUMAR MISHRA    |
| 159 | WP(C)/12783/2023<br>5879/2023 | M/S SUNDAR PRAVAT DAS-MP                       | SUDHANSU KUMAR DAS        |
| 160 | WP(C)/12784/2023<br>5880/2023 | SUSAMA ROUSTRAY-MP                             | PRASANTA KUMAR NANDA      |
| 161 | WP(C)/12785/2023<br>5881/2023 | NISEREA-MP                                     |                           |
| 162 | WP(C)/13644/2019<br>5882/2023 | M/S KALINGA POLYPACKS PVT. LTD., CUTTACK-MP    | BIGYAN KUMAR SHARMA       |
| 163 | WP(C)/12786/2023<br>5883/2023 | BANITA BEHERA-MP                               | KEDAR NATH PARIDA         |
| 164 | WP(C)/9645/2023<br>5884/2023  | NILAMBER SATAPATY-MP                           | M/S.P.CH.ACHARYA          |
| 165 | WP(C)/2428/2014<br>5885/2023  | GAJENDRA KUMAR DAS-MP                          | ARIJEET MISHRA            |
| 166 | WP(C)/12792/2023<br>5886/2023 | SUDHANSU SEKHAR MOHAPATRA-MP                   | SATYABRATA MOHANTY        |
| 167 | WP(C)/3739/2021<br>5887/2023  | NANDA KISHORE SAHOO-MP                         | SURAJ MOHANTY             |
| 168 | WP(C)/12795/2023<br>5888/2023 | SANJAY PRADHAN-MP                              | KABIRAJ PRADHAN           |
| 169 | WP(C)/12799/2023<br>5889/2023 | ARABINDA SWAIN-MP                              | ASHOK KUMAR SARANGI       |
| 170 | WP(C)/12803/2023<br>5890/2023 | HARIHAR MOHANTY-MP                             | NIHAL RATH                |
| 171 | WP(C)/12160/2023<br>5891/2023 | KEDAR CHANDRA NAYAK-MP                         |                           |
| 172 | WP(C)/10389/2023<br>5892/2023 | DEBASHIS MOHANTY-MP                            | BHABANI SHANKAR DASPARIDA |
| 173 | WP(C)/26048/2022<br>5893/2023 | SAI KRISHNA TRANSPORTS, KORAPUT-MP             | NEELAKANTHA PANDA         |
| 174 | WP(C)/12804/2023<br>5894/2023 | TAPAN KUMAR ROUSTRAY-MP                        | BHABANI SHANKAR DASPARIDA |
| 175 | WP(C)/25180/2022<br>5895/2023 | SURYAMANI PAL-MP                               | SATYABRATA SENAPATI       |
| 176 | WP(C)/12805/2023<br>5896/2023 | LIPEE PATNAIK-MP                               | BHABANI SHANKAR DASPARIDA |
| 177 | WP(C)/25181/2022<br>5897/2023 | PUJASHREE SAMAL-MP                             | GOPAL SINHA               |
| 178 | WP(C)/12809/2023<br>5898/2023 | SANGRAM KUMAR SWAIN-MP                         | MOHAMMED RIAZ             |
| 179 | WP(C)/12810/2023<br>5899/2023 | HIMANSU SETHI-MP                               | BIBHUTI BHUSAN MISHRA     |
| 180 | WP(C)/12812/2023<br>5900/2023 | SRINIBAS MISHRA-MP                             | SOUMYA RANJAN MOHANTY     |
| 181 | WP(C)/35596/2022<br>5901/2023 | ISWAR ROUT-MP                                  |                           |
| 182 | WP(C)/8536/2023<br>5902/2023  | MADHUMITA PATNAIK-MP                           | K.K.SWAIN                 |
| 183 | WP(C)/15160/2020<br>5903/2023 | MADHUMITA PATNAIK-MP                           | K.K.SWAIN                 |
|     | WP(C)/15160/2020              |  |                           |

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| 184 | 5904/2023<br>WP(C)/12815/2023 | BIJAYA MOHANTY-MP                                | LALITENDU MISHRA       |
| 185 | 5905/2023<br>WP(C)/12816/2023 | ARATI SAHOO-MP                                   | JAJATI KISHORE MOHANTY |
| 186 | 5906/2023<br>WP(C)/8931/2014  | BISWAJIT NAYAK-MP                                |                        |
| 187 | 5907/2023<br>WP(C)/8932/2014  | RAJESH MOHAPATRA-MP                              |                        |
| 188 | 5908/2023<br>WP(C)/8935/2014  | RAJESH MOHAPATRA-MP                              |                        |
| 189 | 5909/2023<br>WP(C)/8936/2014  | RAJESH MOHAPATRA-MP                              |                        |
| 190 | 5910/2023<br>WP(C)/27602/2022 | SHIRAPANI MAHANTA-MP                             | CHANDRA SEKHAR PANDA   |
| 191 | 5911/2023<br>WP(C)/10987/2023 | DWAIPAYAN PATTANAIAK-MP                          |                        |
| 192 | 5912/2023<br>WP(C)/12844/2023 | MAYADHAR JENA-MP                                 | PRADEEP KUMAR DAS      |
| 193 | 5913/2023<br>WP(C)/1/2022     | SIDHARTHA PADHY-MP                               | M/S.                   |
| 194 | 5914/2023<br>WP(C)/12847/2023 | NAYANA MOHANTY-MP                                | KSHIROD KUMAR ROUT     |
| 195 | 5915/2023<br>WP(C)/6351/2023  | KHAGESWAR MOHALIK-MP                             |                        |
| 196 | 5916/2023<br>WP(C)/12850/2023 | SOURAV GHOSE-MP                                  | KUNAL KUMAR SWAIN      |
| 197 | 5917/2023<br>WP(C)/12851/2023 | DEBASISH BARIK-MP                                | BRAJA MOHAN SARANGI    |
| 198 | 5918/2023<br>WP(C)/8212/2023  | LALIT MAHAPATRA-MP                               |                        |
| 199 | 5919/2023<br>WP(C)/8213/2023  | LALIT MAHAPATRA-MP                               |                        |
| 200 | 5920/2023<br>WP(C)/12852/2023 | DURGA PRASANNA MOHNATY-MP                        | ASHOK KUMAR DHAL       |
| 201 | 5921/2023<br>WP(C)/12856/2023 | KAUSHALYA DANDAPAT-MP                            | GHANASHYAM NAMTOAR     |
| 202 | 5922/2023<br>WP(C)/12861/2023 | M/S VISHAL FERRO ALLOYS PVT. LTD., SUNDERGARH-MP | MR VIJIT PATNAIK       |
| 203 | 5923/2023<br>WP(C)/35850/2021 | SAROJ KUMAR MALIK-MP                             | MANOJ KUMAR MISHRA     |
| 204 | 5924/2023<br>WP(C)/12867/2023 | M/S.GENUS POWER INFRASTRUCTURE LTD. RAJASTHAN-MP | MR FULLA KUMAR RATH    |
| 205 | 5925/2023<br>WP(C)/4741/2023  | SATRUGHNA PRADHAN-MP                             |                        |
| 206 | 5926/2023<br>WP(C)/12872/2023 | MANAS RANJAN TRIPATHY-MP                         | HRUDANANDA MOHAPATRA   |
| 207 | 5927/2023<br>WP(C)/12871/2023 | NARAYAN PANDA-MP                                 | PRAVASH CH JENA        |
| 208 | 5928/2023<br>WP(C)/12873/2023 | AMITA MOHAPATRA-MP                               | HRUDANANDA MOHAPATRA   |
| 209 | 5929/2023<br>WP(C)/12874/2023 | REETUPARNA TRIPATHY-MP                           | HRUDANANDA MOHAPATRA   |
| 210 | 5930/2023<br>WP(C)/12876/2023 | CHANDRA KUMAR PADHI-MP                           | HRUDANANDA MOHAPATRA   |
| 211 | 5931/2023<br>WP(C)/12875/2023 | PARIKHITA SAHOO-MP                               | SURAJ MOHANTY          |
| 212 | 5932/2023<br>WP(C)/12877/2023 | BISWANATH DASH-MP                                | HRUDANANDA MOHAPATRA   |
| 213 | 5933/2023<br>WP(C)/12878/2023 | SAROJINI RATH-MP                                 | HRUDANANDA MOHAPATRA   |
| 214 | 5934/2023<br>WP(C)/12880/2023 | PRIYA RANJAN JENA-MP                             | HRUDANANDA MOHAPATRA   |
| 215 | 5935/2023                     | KUNIRANI PRADHAN-MP                              | HRUDANANDA MOHAPATRA   |

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| 216 | WP(C)/12881/2023<br>5936/2023 | ANJAN KUMAR DASH-MP       | HRUDANANDA MOHAPATRA   |
| 217 | WP(C)/12882/2023<br>5937/2023 | TRINATH MISHRA-MP         | DAYANANDA MOHAPATRA    |
| 218 | WP(C)/12883/2023<br>5938/2023 | KALPANA UTTARA-MP         | HRUDANANDA MOHAPATRA   |
| 219 | WP(C)/12884/2023<br>5939/2023 | BAIKUNTHANATH UTTARA-MP   | HRUDANANDA MOHAPATRA   |
| 220 | WP(C)/12885/2023<br>5940/2023 | SUVENDU MISHRA-MP         | HRUDANANDA MOHAPATRA   |
| 221 | WP(C)/12887/2023<br>5941/2023 | NIRANJAN PANDA-MP         | JAYADEBA BEHERA        |
| 222 | WP(C)/12888/2023<br>5942/2023 | CHANDRA SAHU-MP           | LAXMIKANTA MOHANTY     |
| 223 | WP(C)/12893/2023<br>5943/2023 | SANTOSH KUMAR BEHERA-MP   | JAYADEBA BEHERA        |
| 224 | WP(C)/12892/2023<br>5944/2023 | UDAYENDU MISHRA-MP        | SASWATI MOHAPATRA      |
| 225 | WP(C)/12895/2023<br>5945/2023 | TAPAN KUMAR SAMAL-MP      | PRABODHA CHANDRA NAYAK |
| 226 | WP(C)/12898/2023<br>5946/2023 | AJIT KUMAR MISHRA-MP      | PRASANTA KU. JOSHI     |
| 227 | WP(C)/23653/2022<br>5947/2023 | LOKANATH SETHY-MP         | UMESH CHANDRA BEHURA   |
| 228 | WP(C)/12925/2023<br>5948/2023 | BISHNU PRASAD DAS-MP      | SUBHANKAR ROUT         |
| 229 | WP(C)/12928/2023<br>5949/2023 | M/S SAI MARBLE, GANJAM-MP | SANTOSH KUMAR MAHANTY  |
|     | WP(C)/12929/2023              |                           |                        |